



**SUPPLEMENTARY DEMANDS FOR GRANTS
FOR
EXPENDITURE
OF THE
GOVERNMENT OF PUNJAB
2020-2021**

**Presented to the Punjab Vidhan Sabha By Order of the
Governor
March, 2021**

INTRODUCTORY REMARKS

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The Supplementary Demands for Grants for the current financial year 2020-2021 included in this booklet covers 42 Grants and involves gross additional expenditure of ₹6523.66 crores which comprises ₹6,297.12 crores on the Revenue Account and ₹226.56 crores Capital Account. After taking into account the related receipts and recoveries, these Demands will involve a net additional outgo of ₹6,297 crores from the consolidated Fund of Punjab.

2. Broad details of the additional requirements are as follows :-

		(₹ in crores)
A.	Revenue Account :	
1	Rural Development and Panchayats	2369.67
2	Revenue, Rehabilitation and Disaster Management	1073.50
3	Public Works	501.16
4	Power	447.06
5	Education	408.42
6	Social Justice, Empowerment and Minorities	341.41
7	Local Government	275.94
8	Transport	248.29
9	Finance	195.72
10	Health and Family Welfare	171.23
11	Housing and Urban Development	113.50
12	Food, Civil Supplies and Consumer Affairs	43.73
13	Excise and Taxation	35.91
14	Employment Generation and Training	18.95
15	Law and Justice	13.15
16	Medical Education and Research	11.88
17	Personnel	7.05
18	Water Supply and Sanitation	6.64
19	Information and Public Relation	4.30
20	Sports and Youth Services	3.97
21	Water Resources	2.25
22	Home Affairs	1.93
23	Labour	1.10
24	Planning	0.20
25	Agriculture	0.12
26	Printing and Stationery	0.02
27	Co-operation	0.01
28	Social Security, Women & Child Development	0.00
29	Elections	0.00
30	Forestry and Wild Life	0.00
31	Horticulture	0.00
32	Industries & Commerce	0.00

33	Science, Technology and Environment	0.00
34	Jails	0.00
35	Governance Reforms	0.00
36	Vigilance	0.00
37	Defence Services Welfare	0.00
38	Tourism and Cultural Affairs	0.00
39	General Administration	0.00
40	State Legislature	0.00
41	Animal Husbandry, Dairy Development and Fisheries	0.00
42	Technical Education and Industrial Training	0.00

Total-A	6297.11
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B. Capital Account :

1	Co-operation	180.27
2	Social Justice, Empowerment and Minorities	12.05
3	Science, Technology and Environment	9.94
4	Personnel	8.22
5	Animal Husbandry, Dairy Development and Fisheries	4.64
6	Revenue, Rehabilitation and Disaster Management	3.69
7	Industries & Commerce	2.48
8	Transport	2.00
9	Governance Reforms	1.48
10	Housing and Urban Development	1.26
11	Agriculture	0.33
12	Planning	0.15
13	Law and Justice	0.04
14	Local Government	0.00
15	Printing and Stationery	0.00
16	Employment Generation and Training	0.00
17	Finance	0.00
18	Jails	0.00
19	Technical Education and Industrial Training	0.00
20	Public Works	0.00
21	Elections	0.00
22	Food, Civil Supplies and Consumer Affairs	0.00
23	Rural Development and Panchayats	0.00
24	Power	0.00
25	Health and Family Welfare	0.00
26	Information and Public Relation	0.00
27	Horticulture	0.00
28	Medical Education and Research	0.00
29	Social Security, Women & Child Development	0.00
30	Sports and Youth Services	0.00
31	Home Affairs	0.00

32	Water Supply and Sanitation	0.00
33	Water Resources	0.00
34	Defence Services Welfare	0.00
35	Tourism and Cultural Affairs	0.00
36	Education	0.00
	Total-B	226.55
	Grand Total (A + B)	6523.66

3. The break-up of total Demand of ₹ 6523.68 crores between Voted and Charged Section is as follows :-

Voted	6,317.97
Charged	205.70
Total	6523.68

Abstract I

SUPPLEMENTARY ESTIMATES 2020-2021

(₹ In Thousands)

Sr. No.	Name and Title of Demand	Total		
		Gross Provision	Recoveries if any	Net Outgo
1	2	3	4	5
1	01 Agriculture	4,578	3,331	1,247
2	02 Animal Husbandry, Dairy Development and Fisheries	46,407	46,403	4
3	03 Co-operation	1,802,742	1,802,675	67
4	04 Defence Services Welfare	0	0	0
5	05 Education	4,084,167	3	4,084,164
6	06 Elections	2	1	1
7	07 Excise and Taxation	359,051	0	359,051
8	08 Finance	1,957,210	1	1,957,209
9	09 Food, Civil Supplies and Consumer Affairs	437,333	0	437,333
10	10 General Administration	1	0	1
11	11 Health and Family Welfare	1,712,313	0	1,712,313
12	12 Home Affairs	19,355	7	19,348
13	13 Industries & Commerce	24,802	24,800	2
14	14 Information and Public Relation	42,982	0	42,982
15	15 Water Resources	22,477	2	22,475
16	16 Labour	10,955	0	10,955
17	17 Local Government	2,759,371	2	2,759,369
18	18 Personnel	152,712	82,200	70,512
19	19 Planning	3,579	1,544	2,035
20	20 Power	4,470,568	0	4,470,568
21	21 Public Works	5,011,602	5	5,011,597
22	22 Revenue, Rehabilitation and Disaster Management	10,771,863	36,900	10,734,963
23	23 Rural Development and Panchayats	23,696,744	2	23,696,742
24	24 Science, Technology and Environment	99,360	99,360	0
25	25 Social Security, Women & Child Development	15	2	13
26	26 State Legislature	0	0	0
27	27 Technical Education and Industrial Training	2	0	2
28	28 Tourism and Cultural Affairs	2	1	1
29	29 Transport	2,502,919	19,998	2,482,921
30	30 Vigilance	0	0	0
31	31 Employment Generation and Training	189,476	0	189,476
32	32 Forestry and Wild Life	21	0	21
33	33 Governance Reforms	14,779	14,775	4
34	34 Horticulture	1	0	1

35	35 Housing and Urban Development	1,147,680	12,633	1,135,047
36	36 Jails	1	0	1
37	37 Law and Justice	131,961	434	131,527
38	38 Medical Education and Research	118,803	8	118,795
39	39 Printing and Stationery	175	0	175
40	40 Sports and Youth Services	39,704	1	39,703
41	41 Water Supply and Sanitation	66,411	2	66,409
42	42 Social Justice, Empowerment and Minorities	3,534,649	120,506	3,414,143
		65,236,773	2,265,596	62,971,177

Abstract II

SUPPLEMENTARY ESTIMATES 2020-2021

(₹ In Thousands)

Sr. No.	Name and Title of Demand	Revenue	Capital	Total	Page no
1	2	3	4	5	6
1	01 Agriculture	Voted 9	3,331	3,340	1-2
		Charged 1,238	0	1,238	1-2
2	02 Animal Husbandry, Dairy Development and Fisheries	Voted 4	46,403	46,407	3-4
		Charged 0	0	0	3-4
3	03 Co-operation	Voted 2	1,802,675	1,802,677	5-6
		Charged 65	0	65	5-6
4	04 Defence Services Welfare	Voted 0	0	0	7
		Charged 0	0	0	7
5	05 Education	Voted 4,084,163	3	4,084,166	8-14
		Charged 1	0	1	8-14
6	06 Elections	Voted 1	1	2	15-15
		Charged 0	0	0	15-15
7	07 Excise and Taxation	Voted 358,290	0	358,290	16-17
		Charged 761	0	761	16-17
8	08 Finance	Voted 0	0	0	18-19
		Charged 1,957,209	1	1,957,210	18-19
9	09 Food, Civil Supplies and Consumer Affairs	Voted 437,102	0	437,102	20-21
		Charged 231	0	231	20-21
10	10 General Administration	Voted 1	0	1	22-22
		Charged 0	0	0	22-22
11	11 Health and Family Welfare	Voted 1,712,312	0	1,712,312	23-24
		Charged 1	0	1	23-24
12	12 Home Affairs	Voted 13,145	7	13,152	25-27
		Charged 6,203	0	6,203	25-27
13	13 Industries & Commerce	Voted 2	24,800	24,802	28-29
		Charged 0	0	0	28-29
14	14 Information and Public Relation	Voted 42,982	0	42,982	30-31
		Charged 0	0	0	30-31
15	15 Water Resources	Voted 22,475	2	22,477	32-33
		Charged 0	0	0	32-33
16	16 Labour	Voted 10,955	0	10,955	34-35
		Charged 0	0	0	34-35
17	17 Local Government	Voted 2,759,369	2	2,759,371	36-37
		Charged 0	0	0	36-37
18	18 Personnel	Voted 60,966	82,200	143,166	38-39
		Charged 9,546	0	9,546	38-39
19	19 Planning	Voted 2,035	1,544	3,579	40-41
		Charged 0	0	0	40-41
20	20 Power	Voted 4,470,568	0	4,470,568	42-43
		Charged 0	0	0	42-43
21	21 Public Works	Voted 5,011,597	5	5,011,602	44-46
		Charged 0	0	0	44-46
22	22 Revenue, Rehabilitation and Disaster Management	Voted 10,734,963	36,900	10,771,863	47-51

22		Charged	0	0	0	47-51
23	23 Rural Development and Panchayats	Voted	23,696,301	2	23,696,303	52-53
		Charged	441	0	441	52-53
24	24 Science, Technology and Environment	Voted	0	99,360	99,360	54-54
		Charged	0	0	0	54-54
25	25 Social Security, Women & Child Development	Voted	13	2	15	55-56
		Charged	0	0	0	55-56
26	26 State Legislature	Voted	0	0	0	57-57
		Charged	0	0	0	57-57
27	27 Technical Education and Industrial Training	Voted	2	0	2	58-59
		Charged	0	0	0	58-59
28	28 Tourism and Cultural Affairs	Voted	1	1	2	60-60
		Charged	0	0	0	60-60
29	29 Transport	Voted	2,482,921	19,998	2,502,919	61-64
		Charged	0	0	0	61-64
30	30 Vigilance	Voted	0	0	0	65-65
		Charged	0	0	0	65-65
31	31 Employment Generation and Training	Voted	189,476	0	189,476	66-66
		Charged	0	0	0	66-66
32	32 Forestry and Wild Life	Voted	21	0	21	67-68
		Charged	0	0	0	67-68
33	33 Governance Reforms	Voted	4	14,775	14,779	69-70
		Charged	0	0	0	69-70
34	34 Horticulture	Voted	1	0	1	71-71
		Charged	0	0	0	71-71
35	35 Housing and Urban Development	Voted	1,135,047	12,633	1,147,680	72-73
		Charged	0	0	0	72-73
36	36 Jails	Voted	1	0	1	74-74
		Charged	0	0	0	74-74
37	37 Law and Justice	Voted	105,067	434	105,501	75-77
		Charged	26,460	0	26,460	75-77
38	38 Medical Education and Research	Voted	118,791	8	118,799	78-80
		Charged	4	0	4	78-80
39	39 Printing and Stationery	Voted	0	0	0	81-81
		Charged	175	0	175	81-81
40	40 Sports and Youth Services	Voted	2	1	3	82-83
		Charged	39,701	0	39,701	82-83
41	41 Water Supply and Sanitation	Voted	51,409	2	51,411	84-85
		Charged	15,000	0	15,000	84-85
42	42 Social Justice, Empowerment and Minorities	Voted	3,414,143	120,506	3,534,649	86-88
		Charged	0	0	0	86-88
Total			62,971,177	2,265,596	65,236,773	
Voted			60,914,141	2,265,595	63,179,736	
Charged			2,057,036	1	2,057,037	

DEMAND NO. 01
Agriculture
(See page of the Demands of Grants for 2020-2021)

		₹	
1.	Original Grant	Voted	117,093,386,000
		Charged	110,000
		Total	117,093,496,000
2.	Amount of Supplementary Grant	Voted	3,340,000
		Charged	1,238,000
		Total	4,578,000
3.	Total (Original plus Supplementary)	Voted	117,096,726,000
		Charged	1,348,000
		Total	117,098,074,000

SECTOR - (C) Economic Services

SUB-SECTOR - (a) Agriculture and Allied Activities

MAJOR HEAD - 2401 - Crop Husbandry

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
001 - Direction and Administration	
01 - Direction	
50 Other Charges (Charged)	1,238
109 - Extention and Farmers Training	
18 - CS (AGR)-27 National e-Governance Plan-Agriculture (NEGP-A)	
36 Grant-in-Aid General (Non-Salary) (Voted)	2
20 - Grant-in Aid to Punjab Agriculture University for Preparation of District Irrigation Plans	
36 Grant-in-Aid General (Non-Salary) (Voted)	1
800 - Other Expenditure	
35 - AGR-34 Grant in Aid to Punjab Rural Development Board	
36 Grant-in-Aid General (Non-Salary) (Voted)	1
Total	4
	1,238

MAJOR HEAD - 2402 - Soil and Water Conservation

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
102 - Soil Conservation	
40 - NABARD-RIDF-Projects for Soil and Water Conservation	
27 Minor Works, Maintenance (Voted)	1
33 Subsidies (Voted)	1

789 - Special Component Plan for Scheduled Castes			
22 - NABARD-RIDF-Projects for Soil and Water Conservation			
27 Minor Works, Maintenance	(Voted)		1
33 Subsidies	(Voted)		1
Total	(Voted)		4
	(Charged)		0

MAJOR HEAD - 2406 - Forestry and Wildlife

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
02 - Environmental Forestry and Wild Life	
112 - Public Gardens	
01 - Public Gardens	
93 Electricity Charges	(Voted) 1
Total	(Voted) 1
	(Charged) 0

MAJOR HEAD - 4401 - Capital Outlay on Crop Husbandry

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
105 - Manures and fertilizers	
04 - National Mission for Sustainable Agriculture (Soil Health Management) (EY-ongoing)	
52 Machinery And Equipment	(Voted) 1,700
52 Machinery And Equipment	(Voted) 1,631
Total	(Voted) 3,331
	(Charged) 0
Total Supplementary	4,578
	(Voted) 3,340
	(Charged) 1,238

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

(₹ In Lacs)

1 For making payments as per orders of Hon'ble Court in various cases	(12.38)
2 Token Provision for New schemes. National e Governance Plan-Agriculture , Grant-in Aid to Punjab Agriculture University for Preparation of District Irrigation Plans,Grant in Aid to Punjab Rural Development Board and NABARD-RIDF-Projects for Soil & Water Conservation	(0.08)
3 Token Provision for New SOE of Electricity Charges.	(0.01)
4 For the Expenditure under National Mission for Sustainable Agriculture (Soil Health Management) -Strengthening of Existing State Soil Testing labs	(17.00)
5 For the Expenditure under National Mission for Sustainable Agriculture (Soil Health Management) - Setting/Upgrading of State Fertilizer Quality Control Laboratories	(16.31)

DEMAND NO. 02
Animal Husbandry, Dairy Development and Fisheries
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 6,190,273,000 Charged 100,000 <hr/> Total 6,190,373,000
2.	Amount of Supplementary Grant	Voted 46,407,000 Charged 0 <hr/> Total 46,407,000
3.	Total (Original plus Supplementary)	Voted 6,236,680,000 Charged 100,000 <hr/> Total 6,236,780,000

MAJOR HEAD - 2403 - Animal Husbandry

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
101 - Veterinary Services and Animal Health	
13 - Assistance to States for Control of Animal Diseases-Creation of Disease free zone 60:40 (ASCAD) (EY-Ongoing)	
50 Other Charges (Voted)	2
18 - Foot and Mouth Disease Control Programme	
26 Advertising And Publicity (Voted)	2
Total (Voted)	4
(Charged)	0

MAJOR HEAD - 4403 - Capital Outlay on Animal Husbandry

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
101 - Veterinary Services and Animal Health	
03 - Assistance To States For Control Of Animal Diseases Creation Of Diseases Free Zone (ASCAD) (60:40) (EY-Ongoing)	
52 Machinery And Equipment (Voted)	11,641
53 Major Works (Voted)	3,001
12 - Setting Up Of New Polyclinics And Strengthening Of Veterinary Institutions In The State Under RIDF XIV Project NABARD	
52 Machinery And Equipment (Voted)	1
13 - Upgradation Of Veterinary Institutes In The State Under Rural Infrastructure Development Fund (National Bank For Agriculture And Rural Development) Aided Project	
53 Major Works (Voted)	1
53 Major Works (Voted)	1
17 - Construction Of Buildings Of Tehsil And Block Level Veterinary Hospitals And Other Veterinary Hospitals In The State Under Rural Infrastructure Development FUND XVIII(NABARD)	
53 Major Works (Voted)	1

789 - Special Component Plan for Sheduled Castes			
04 - Setting Up Of New Polyclinics And Strengthening Of Vety. Institutions In The State Under RIDF XIV (NABARD)			
52 Machinery And Equipment	(Voted)		1
52 Machinery And Equipment	(Voted)		1
11 - Upgradation Of Veterinary Institutions In The State Under RIDF Project (NABARD)			
53 Major Works	(Voted)		1
53 Major Works	(Voted)		1
13 - Construction of buildings of tehsil and block level Vety. Hospitals and other vety Hospitals in the State under RIDFXVIII(NABARD)(95:5)			
53 Major Works	(Voted)		1
53 Major Works	(Voted)		1
Total	(Voted)		14,652
	(Charged)		0

MAJOR HEAD - 4405 - Capital Outlay on Fisheries

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand			Total
1			2
101 - Inland fisheries			
05 - Integrated Development and Management of fisheries.			
52 Machinery And Equipment	(Voted)		3,000
53 Major Works	(Voted)		28,751
Total	(Voted)		31,751
	(Charged)		0
Total Supplementary			46,407
	(Voted)		46,407
	(Charged)		0

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 To implement the schemes ASCAD, Foot and Mouth Disease Control Programme.	(146.40)
2 To implement the Integrated Development of Management of Fisheries scheme.	(317.50)
3 Token Provision for new scheme.	(0.17)

DEMAND NO. 03
Co-operation
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 3,216,222,000 Charged 300,000 <hr/> Total 3,216,522,000
2.	Amount of Supplementary Grant	Voted 1,802,677,000 Charged 65,000 <hr/> Total 1,802,742,000
3.	Total (Original plus Supplementary)	Voted 5,018,899,000 Charged 365,000 <hr/> Total 5,019,264,000

MAJOR HEAD - 2425 - Co-operation

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
001 - Direction and Administration	
01 - Direction	
50 Other Charges (Charged)	65
98 - Computerization in the State	
13 Office Expenses (Voted)	1
195 - Assistance of Co-op. Societies	
01 - Assistance to Punjab State Cooperative Supply & Marketing Federation Ltd.	
36 Grant-in-Aid General (Non-Salary) (Voted)	1
Total (Voted)	2
Total (Charged)	65

MAJOR HEAD - 4425 - Capital Outlay on Cooperation

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
190 - Investments in Public Sector and Other Undertakings	
07 - Investment in Sugar Mills	
54 Investments (Voted)	1
Total (Voted)	1
Total (Charged)	0

MAJOR HEAD - 6404 - Loans for Dairy Development

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
195 - Loans to Cooperatives	
02 - Loans to the Punjab State Cooperative Milk Producers Federation Limited (MILKFED).	
55 Loans And Advances (Voted)	100
55 Loans And Advances (Voted)	302,674
Total (Voted)	302,774
(Charged)	0

MAJOR HEAD - 6425 - Loans for Cooperation

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
108 - Loans to Other Co-operatives	
12 - Loans to Sugar Co-operatives for payment to Cane Growers	
55 Loans And Advances (Voted)	1,499,900
Total (Voted)	1,499,900
(Charged)	0
Total Supplementary	1,802,742
(Voted)	1,802,677
(Charged)	65

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

(₹ In Lacs)

1 For the payment of interest of to Officers/employees due to late pensionary benefits as per court orders.	(0.65)
2 Token provision for purchase of computer in the department.	(0.01)
3 Punjab Govt. recoverable on Account of non-procurement activity. (Token Provision)	(0.01)
4 Token provision regarding Investment for Modernization of Sugar Mills.	(0.01)
5 Setting up of By-Pass protein plant at Cattle feed Ghanie Ke Banger	(1.00)
6 Setting up New Milk Plant at Bassi Pathana	(3026.74)
7 Payments to cane growers for pending dues.	(14999.00)

DEMAND NO. 04
Defence Services Welfare
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 1,267,208,000 Charged 1,000 <hr/> Total 1,267,209,000
2.	Amount of Supplementary Grant	Voted 0 Charged 0 <hr/> Total 0
3.	Total (Original plus Supplementary)	Voted 1,267,208,000 Charged 1,000 <hr/> Total 1,267,209,000
Total Supplementary		0
		(Voted) 0
		(Charged) 0

DEMAND NO. 05
Education
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 124,874,185,000 Charged 4,401,000 <hr/> Total 124,878,586,000
2.	Amount of Supplementary Grant	Voted 4,084,166,000 Charged 1,000 <hr/> Total 4,084,167,000
3.	Total (Original plus Supplementary)	Voted 128,958,351,000 Charged 4,402,000 <hr/> Total 128,962,753,000

MAJOR HEAD - 2071 - Pension and Other Retirement benefits

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
01 - Civil	
109 - Pensions to Employees of State Aided Educational Institutions	
01 - Pension to Employees of State Aided Educational Institutions (Schools)	
04 Pensionary Charges (Voted)	120,000
Total (Voted)	120,000
(Charged)	0

MAJOR HEAD - 2075 - Miscellaneous General Services

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
104 - Pensions and Awards in Consideration of Distinguished Services	
01 - Pensions and Awards in Consideration of Distinguished Services	
05 Rewards (Voted)	1,650
Total (Voted)	1,650
(Charged)	0

MAJOR HEAD - 2202 - General Education

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
01 - Elementary Education	
101 - Government Primary School	
01 - Government Primary Schools	
50 Other Charges (Charged)	1
91 Medical Reimbursement (Voted)	17,000

27 - EDE-17 Samagrah Shiksha Abhiyan, Punjab		
31 Grant-in-Aid General (Salary)	(Voted)	617,216
31 Grant-in-Aid General (Salary)	(Voted)	2,600
31 Grant-in-Aid General (Salary)	(Voted)	5,950
28 - EDE-12 Providing Furniture in Government Primary, Middle, High and Senior Secondary Schools.		
13 Office Expenses	(Voted)	20,000
98 - Computerization in the State		
13 Office Expenses	(Voted)	57,000
112 - National Programme of Mid Day Meals in Schools		
01 - EDE-03- Mid Day Meal		
36 Grant-in-Aid General (Non-Salary)	(Voted)	190,000
789 - Special Component Plan for Scheduled Caste		
02 - EDE-03 Mid Day Meal		
31 Grant-in-Aid General (Salary)	(Voted)	133,594
18 - Samagrah Shiksha Abhiyan, Punjab		
31 Grant-in-Aid General (Salary)	(Voted)	325,832
31 Grant-in-Aid General (Salary)	(Voted)	900
31 Grant-in-Aid General (Salary)	(Voted)	2,050
19 - EDE -12 To provide furniture in Primary schools		
13 Office Expenses	(Voted)	20,000
98 - Computerization in the State		
13 Office Expenses	(Voted)	93,000
02 - Secondary Education		
001 - Direction and Administration		
01 - Direction and Administration		
26 Advertising And Publicity	(Voted)	50
94 Water Charges	(Voted)	3
104 - Teacher and Other Services		
01 - Guidance and Counseling		
13 Office Expenses	(Voted)	2
16 Publications	(Voted)	4
18 Conferences, Seminars, Workshops, Tours etc.	(Voted)	4
106 - Text Books		
01 - EDS-38 Free Books to Students from 9th to 12th Class		
33 Subsidies	(Voted)	268,400
107 - Scholarships		
07 - Dr. Hargobind Khurana Scholarships For Brilliant Students		
34 Scholarships/Stipends	(Voted)	34,000
108 - Examinations		
01 - Talent Search Examination		
13 Office Expenses	(Voted)	1
28 Professional Services	(Voted)	2,224
13 Office Expenses	(Voted)	1

28 Professional Services	(Voted)	1
34 Scholarships/Stipends	(Voted)	1
109 - Government Secondary Schools		
01 - Government Secondary Schools Sports and Youth Services		
14 Rents, Rates, Taxes	(Voted)	1,499
93 Electricity Charges	(Voted)	5,000
32 - Teacher Education Establishment Of District Institute Of Education And Training(DIETS)		
11 Domestic Travel Expenses	(Voted)	44
13 Office Expenses	(Voted)	1,340
16 Publications	(Voted)	158
17 Hospitality and Entertainment	(Voted)	60
18 Conferences, Seminars, Workshops, Tours etc.	(Voted)	190
21 Supplies And Materials	(Voted)	3,220
27 Minor Works, Maintenance	(Voted)	7,100
92 Telephones	(Voted)	94
37 - Grant In Aid Information And Communication Technology (ICT) Project In Schools (EY-31 Mar 2028)		
36 Grant-in-Aid General (Non-Salary)	(Voted)	54,690
48 - Imporvement Of Laboratory Infrastructure By Providing Science Material In 351 Schools Upgraded Under NABARD-RIDF-XVI		
21 Supplies And Materials	(Voted)	48
63 - Awards for best Government School in each district		
05 Rewards	(Voted)	6,000
05 Rewards	(Voted)	8,900
05 Rewards	(Voted)	11,900
65 - Samagrah Shiksha Abhiyan, Punjab (Secondary) (EY-ongoing)		
31 Grant-in-Aid General (Salary)	(Voted)	158,800
36 Grant-in-Aid General (Non-Salary)	(Voted)	147,500
36 Grant-in-Aid General (Non-Salary)	(Voted)	960
98 - Computerization in the State		
13 Office Expenses	(Voted)	900
13 Office Expenses	(Voted)	260
13 Office Expenses	(Voted)	199
789 - Special Component Plan for Scheduled Caste		
07 - Grant In Aid Information And Communication Technology ICT At Schools (EY-31 Mar 2028)		
36 Grant-in-Aid General (Non-Salary)	(Voted)	59,500
16 - Improvement Of Laboratory Infrastructure By Providing Science Material In 351 Schools Upgraded Under NABARD-RIDF-XVI		
21 Supplies And Materials	(Voted)	52
18 - EDS-19 Teacher Education Establishment Of District Institute Of Education And Training (DIETS)		
21 Supplies And Materials	(Voted)	775
27 Minor Works, Maintenance	(Voted)	6,023
34 - EDS-38 Free Books to general category students of 9th and 10th class & all students of 11th and 12th class		
33 Subsidies	(Voted)	67,100

35 - Dr. Hargobind Khurana scholarship for Brilliant Students		
34 Scholarships/Stipends	(Voted)	16,000
36 - Samagraha Shiksha Adbihiyan Punjab (Secondary)		
31 Grant-in-Aid General (Salary)	(Voted)	121,200
36 Grant-in-Aid General (Non-Salary)	(Voted)	1,040
37 - Encouragement Award to SC Girl Students for pursuing 10+2 Education		
34 Scholarships/Stipends	(Voted)	100
38 - Award to SC Sports Students (6-12 Classes)		
34 Scholarships/Stipends	(Voted)	100
39 - Pre-matric Scholarship to Children whose parents are engaged in unclean occupation		
34 Scholarships/Stipends	(Voted)	19,200
03 - University and Higher Education		
102 - Assistance to Universities		
01 - Grant to Punjab University and its Constituent Colleges		
36 Grant-in-Aid General (Non-Salary)	(Voted)	12,000
31 Grant-in-Aid General (Salary)	(Voted)	145,000
02 - Grant to Guru Nanak Dev University and its Constituent Colleges		
31 Grant-in-Aid General (Salary)	(Voted)	435,000
03 - Grant to Punjabi University and its Constituent Colleges		
31 Grant-in-Aid General (Salary)	(Voted)	225,000
36 Grant-in-Aid General (Non-Salary)	(Voted)	300,000
16 - Establishment of Jagat Guru Nanak Dev Punjab State Open University at Patiala		
31 Grant-in-Aid General (Salary)	(Voted)	6,609
36 Grant-in-Aid General (Non-Salary)	(Voted)	9,700
17 - Establishment of Guru Teg Bahadur Punjab State University of Law ,Tarn Taran		
31 Grant-in-Aid General (Salary)	(Voted)	4,010
36 Grant-in-Aid General (Non-Salary)	(Voted)	11,900
103 - Government College and Institutes		
02 - Government Professional Colleges		
91 Medical Reimbursement	(Voted)	200
23 - Assistance to parents Teacher Association fund for Guest faculty.		
31 Grant-in-Aid General (Salary)	(Voted)	7,765
800 - Other Expenditure		
01 - Rseimbursement to Transport Deptt./PRTC in lieu of free/concessional facilities to students of collees and universities in Govt./PRTC buses		
50 Other Charges	(Voted)	286,663
04 - Adult Education		
200 - Other Adult Education Programme		
03 - Padhna Likhna Abhiyan		
11 Domestic Travel Expenses	(Voted)	20
13 Office Expenses	(Voted)	30
16 Publications	(Voted)	20
17 Hospitality and Entertainment	(Voted)	10
18 Conferences, Seminars, Workshops, Tours etc.	(Voted)	10

28 Professional Services	(Voted)	10	12
05 - Language Development			
001 - Direction and Administration			
01 - Directorate of Languages			
02 Wages	(Voted)	550	
11 Domestic Travel Expenses	(Voted)	20	
94 Water Charges	(Voted)	540	
80 - General			
001 - Direction and Administration			
01 - Direction and Administration			
14 Rents, Rates, Taxes	(Voted)	7,014	
27 Minor Works, Maintenance	(Voted)	17,300	
91 Medical Reimbursement	(Voted)	500	
06 - Direction and Administration (SCERT, Punjab).			
14 Rents, Rates, Taxes	(Voted)	289	
107 - Scholarships			
01 - Grant of Scholarships at the Rashtriya Indian Military College, Dehradun			
34 Scholarships/Stipends	(Voted)	803	
Total		(Voted)	3,960,748
		(Charged)	1

MAJOR HEAD - 2204 - Sports and Youth Services

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand			Total
1			2
101 - Physical Education			
02 - Assistance to parents Teacher Association fund for Guest faculty			
31 Grant-in-Aid General (Salary)	(Voted)	65	
102 - Youth Welfare Programmes for Students			
01 - National Cadet Corps-General Establishment			
28 Professional Services	(Voted)	700	
91 Medical Reimbursement	(Voted)	500	
93 Electricity Charges	(Voted)	200	
Total		(Voted)	1,465
		(Charged)	0

MAJOR HEAD - 2205 - Art and Culture

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
105 - Public Libraries	
01 - Public Libraries	
91 Medical Reimbursement (Voted)	300
Total (Voted)	300
(Charged)	0

MAJOR HEAD - 4202 - Capital Outlay on Education, Sports, Art and Culture

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
01 - General Education	
202 - Secondary Education	
27 - EDS-67 Construction of office for Education Department at Magazine Mohala Sangrur	
53 Major Works (Voted)	1
28 - EDS-62 Construction of Auditorium in DIET Sangrur	
53 Major Works (Voted)	1

789 - Special Component Plan for Scheduled Castes		
27 - He-25 Construction of New Colleges in the State		
53 Major Works	(Voted)	1
Total	(Voted)	3
	(Charged)	0
Total Supplementary		4,084,167
	(Voted)	4,084,166
	(Charged)	1

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 Pensions to employees of state aided educational institutions increased due to increase D.A. @ 6 % w.e.f 01.03.2021	(1200.00)
2 Due to pending liabilities of State Award for Distinguished Service, Free Text Books , Scholarships , I.C.T. Projects, Awards for best govt. schools, Punjabi University Patiala, Guru Nanak Dev University, Amritsar and Punjab University Chandigarh.	(16459.43)
3 Due to excess share released by GOI under Samagra Shiksha Abhiyan, Mid Day Meal and Teacher Education Schemes.	(17280.05)
4 Additional funds required for Salary of Guest Faculty in Colleges , Furniture in Schools, RRT, Advertisement, Electricity, Medical bills of Schools	(718.82)
5 Token Provision for new schemes	(2.13)
6 Due to the shifting of scholarship schemes from the Department of Social justice, Empowerment & Minorities, the Budget Shifted from HOD D.P.I (SE) to SCERT for talent Search Examination, Computerization Budget for primary schools shifted in the right budget head.	(1716.28)
7 Additional Budget release to newly established Jagat Guru Nanak Dev Open University, Patiala and Guru Teg Bahadur Punjab state University of Law for their salary and non Salary revenue expenditure as grant-in-aid.	(322.19)
8 Additional Budget required for reimbursement to transport department P.R.T.C in lieu of free concession facility to students and office expenses for various offices i.e SCERT , Directorate of Languages, Education Tribunal , N.C.C.	(3142.76)
9 Token Provision in Charged head for payment to petitioners in Court Cases	(0.01)

DEMAND NO. 06
Elections
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 1,714,150,000 Charged 0 <hr/> Total 1,714,150,000
2.	Amount of Supplementary Grant	Voted 2,000 Charged 0 <hr/> Total 2,000
3.	Total (Original plus Supplementary)	Voted 1,714,152,000 Charged 0 <hr/> Total 1,714,152,000

MAJOR HEAD - 2015 - Elections

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
101 - Election Commission	
01 - Election Commission	
51 Motor Vehicles (Voted)	1
Total (Voted)	1
(Charged)	0

MAJOR HEAD - 4059 - Capital Outlay on Public Works

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
60 - Other buildings	
051 - Construction	
05 - Construction of Building for Election Department	
53 Major Works (Voted)	1
Total (Voted)	1
(Charged)	0
Total Supplementary	2
	(Voted) 2
	(Charged) 0

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 Token provision for purchase of motor vehicles for State Election Commission	(0.01)
2 Token Provision for purchase of land for EVMs Warehouse.	(0.01)

DEMAND NO. 07
Excise and Taxation
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 2,214,529,000 Charged 12,000 <hr/> Total 2,214,541,000
2.	Amount of Supplementary Grant	Voted 358,290,000 Charged 761,000 <hr/> Total 359,051,000
3.	Total (Original plus Supplementary)	Voted 2,572,819,000 Charged 773,000 <hr/> Total 2,573,592,000

MAJOR HEAD - 2039 - State Excise

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
001 - Direction and Administration	
01 - District Establishment	
91 Medical Reimbursement (Voted)	1,800
04 - Improvement of the infrastructure for the Departments	
27 Minor Works, Maintenance (Voted)	8,000
Total (Voted)	9,800
(Charged)	0

MAJOR HEAD - 2040 - Taxes on Sales, Trade etc.

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
001 - Direction and Administration	
01 - Direction and Administration	
02 Wages (Voted)	600
14 Rents, Rates, Taxes (Voted)	2,665
50 Other Charges (Charged)	593
93 Electricity Charges (Voted)	1,000
Total (Voted)	4,265
(Charged)	593

MAJOR HEAD - 2043 - Collection Charges Under State Goods and Services Tax

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
001 - Direction and Administration	
01 - Direction and Administration	
14 Rents, Rates, Taxes (Voted)	31,045
50 Other Charges (Charged)	168
91 Medical Reimbursement (Voted)	2,000
98 - Computerization in the State	
13 Office Expenses (Voted)	311,180
Total (Voted)	344,225
(Charged)	168
Total Supplementary	359,051
	(Voted) 358,290
	(Charged) 761

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 For payment of wages as per Hon'ble Court orders	(6.00)
2 To pay the rent of rented building of Excise and Taxation Department	(337.10)
3 For making payment of repair bill of Head office, Patiala building	(80.00)
4 To make payment of interest to comply orders of Hon'ble Courts	(7.61)
5 For payment of Medical bills and Electricity bills of different offices.	(48.00)
6 From the financial year 2017-18 to 2020-21 and amount of Rs. 32,60,89,524.00 (Rs Thirty Two Crore Sixty lacs eighty nine thousand five hundred twenty four only) Payable as user charges to GSTN	(3111.80)

DEMAND NO. 08
Finance
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 173,361,997,000 Charged 672,459,445,000 <hr/> Total 845,821,442,000
2.	Amount of Supplementary Grant	Voted 0 Charged 1,957,210,000 <hr/> Total 1,957,210,000
3.	Total (Original plus Supplementary)	Voted 173,361,997,000 Charged 674,416,655,000 <hr/> Total 847,778,652,000

MAJOR HEAD - 2048 - Appropriation for reduction or avoidance of debt

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
101 - Sinking Funds	
02 - Appropriation for Consolidated Sinking Fund	
63 Inter Account Transfer (Charged)	1,342,838
Total (Voted)	0
Total (Charged)	1,342,838

MAJOR HEAD - 2049 - Interest Payments

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
01 - Interest on Internal Debt	
305 - Management of Debt	
01 - Management of Debt	
45 Interest (Charged)	4,414
03 - Interest on Small savings, Provident Funds etc.	
117 - Interest on Defined Contribution Pension Scheme	
01 - Interest on Defined Contribution Pension Scheme	
45 Interest (Charged)	10
05 - Interest on Reserve Funds	
105 - Interest on General and Other Reserve Funds	
02 - Interest on State Compensatory Afforestation Fund	
45 Interest (Charged)	350,000
60 - Interest on Other Obligations	
701 - Miscellaneous	
08 - Interest on Delayed Payment of 14th Finance Commission Grant	
45 Interest (Charged)	189,652

10 - Interest on Delayed Payment of 15th FC Grant			
45 Interest	(Charged)		40,392
45 Interest	(Charged)		29,903
Total	(Voted)		0
	(Charged)		614,371

MAJOR HEAD - 6003 - Internal Debt of the State Government

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand			Total
1			2
108 - Loans from National Cooperative Development Corporation			
01 - Loans from National Co-operative Development Corporation			
56 Repayment Of Borrowings	(Charged)		1
Total	(Voted)		0
	(Charged)		1
Total Supplementary			1,957,210
	(Voted)		0
	(Charged)		1,957,210

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 Amount Invested in Consolidated Sinking Fund	(13428.00)
2 Interest on Management of Debt	(44.14)
3 Interest on Defined Contribution Pension Scheme	(10.00)
4 Interest on State Compensatory Afforestation Fund	(3500.00)
5 Interest on Delayed payment of 14th Finance Commission Grant	(1896.52)
6 Interest on Delayed payment of 15th Finance Commission Grant to the Department of Local Government.	(403.92)
7 Interest on Delayed payment of 15th Finance Commission Grant to the Panchayati Raj Institutions.	(299.03)
8 Token provision for loan repayment from National Cooperative Development Corporation	(0.01)

DEMAND NO. 09
Food, Civil Supplies and Consumer Affairs
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 9,027,430,000 Charged 1,000 <hr/> Total 9,027,431,000
2.	Amount of Supplementary Grant	Voted 437,102,000 Charged 231,000 <hr/> Total 437,333,000
3.	Total (Original plus Supplementary)	Voted 9,464,532,000 Charged 232,000 <hr/> Total 9,464,764,000

MAJOR HEAD - 3456 - Civil Supplies

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
001 - Direction and Administration	
01 - Direction and Administration	
91 Medical Reimbursement (Voted)	2,977
04 - Directorate of Food Processing	
13 Office Expenses (Voted)	46
05 - Price Monitoring Cell	
28 Professional Services (Voted)	264
102 - Civil supplies scheme	
04 - Printing of Ration Cards, form and tags	
16 Publications (Voted)	114,640
98 - Computerization in the State	
13 Office Expenses (Voted)	8,016
103 - Consumer subsidies	
04 - Smart Ration Card Scheme	
36 Grant-in-Aid General (Non-Salary) (Voted)	90,000
789 - Special Component Plan for Schedule Caste	
02 - Smart Ration Card Scheme	
36 Grant-in-Aid General (Non-Salary) (Voted)	206,171
800 - Other Expenditure	
01 - C.S.2- Enforcement of Machinery for the Implementation of the Consumer Protection Act, 1986 (Estt.)-01-State Commission	
14 Rents, Rates, Taxes (Voted)	592
26 Advertising And Publicity (Voted)	180
50 Other Charges (Charged)	231
91 Medical Reimbursement (Voted)	400
92 Telephones (Voted)	22

93 Electricity Charges	(Voted)	300	21
94 Water Charges	(Voted)	25	
Total	(Voted)	423,633	
	(Charged)	231	

MAJOR HEAD - 3475 - Other General Economic Services

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand			Total
1			2
106 - Regulation of Weights and Measure			
01 - Administration of Weights and Measures Act			
09 Repair and Maintenance of Staff Cars	(Voted)	20	
10 P.O.L of Office Vehicles	(Voted)	40	
14 Rents, Rates, Taxes	(Voted)	1,900	
93 Electricity Charges	(Voted)	70	
98 - Computerization in the State			
28 Professional Services	(Voted)	1,322	
28 Professional Services	(Voted)	5,015	
28 Professional Services	(Voted)	3,807	
13 Office Expenses	(Voted)	1,180	
13 Office Expenses	(Voted)	115	
Total	(Voted)	13,469	
	(Charged)	0	
Total Supplementary			437,333
	(Voted)	437,102	
	(Charged)	231	

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 For clearing pending Medical bills of staff in the department.	(29.77)
2 For clearing pending liabilities of Office Expenses in Food Processing department.	(0.46)
3 Additional funds were demanded for implementation of Price Monitoring Cell Scheme in the State.	(2.64)
4 For clearing pending liabilities of Printing of smart cards under Smart Ration card Scheme.	(1146.40)
5 For clearing pending liability of bills under End to End Computerization in the State Scheme.	(80.16)
6 Liability for distribution of food grains to the State sponsored beneficiaries	(2961.71)
7 For clearing outstanding bills of RRT, Advertisement, Medical Reimbursement, Telephone, Electricity, Water Charges and payment of interest amount as per directions of Honb'le court in State Consumer Commission	(17.50)
8 For clearing pending liabilities of Repair of Vehicle, POL, RRT and Electricity charges of Legal Metrology wing.	(20.30)
9 Additional funds were demanded by Legal Metrology wing for payment of costs incurred on software designed for Computerization in State .	(114.39)

DEMAND NO. 10
General Administration
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 2,508,446,000 Charged 142,958,000 <hr/> Total 2,651,404,000
2.	Amount of Supplementary Grant	Voted 1,000 Charged 0 <hr/> Total 1,000
3.	Total (Original plus Supplementary)	Voted 2,508,447,000 Charged 142,958,000 <hr/> Total 2,651,405,000

MAJOR HEAD - 2013 - Council of Ministers

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
108 - Tour Expenses	
01 - Tour Expenses	
12 Foreign Travel Expenses (Voted)	1
Total (Voted)	1
(Charged)	0
Total Supplementary	1
	<hr/> (Voted) 1
	(Charged) 0

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

(₹ In Lacs)

- 1 Token Provision due to Payment to Ministry of External Affairs New Delhi for Foreign Tour of Hon'ble Chief Minister, Punjab.

(0.01)

DEMAND NO. 11
Health and Family Welfare
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 37,763,444,000 Charged 14,726,000 <hr/> Total 37,778,170,000
2.	Amount of Supplementary Grant	Voted 1,712,312,000 Charged 1,000 <hr/> Total 1,712,313,000
3.	Total (Original plus Supplementary)	Voted 39,475,756,000 Charged 14,727,000 <hr/> Total 39,490,483,000

MAJOR HEAD - 2210 - Medical and Public Health

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
01 - Urban Health Services-Allopathy	
001 - Direction and Administration	
01 - Direction	
07 Purchase of Staff Cars (Voted)	1
33 - Balri Rakshak Yojana	
50 Other Charges (Voted)	1
83 - Manpower development under National mental health Amritsar (60:40) (EY-Ongoing)	
36 Grant-in-Aid General (Non-Salary) (Voted)	18,806
110 - Hospitals and Dispensaries	
07 - Medical relief to other Hospitals and Dispensaries	
13 Office Expenses (Voted)	1
28 Professional Services (Voted)	1
56 - National Rural Health Mission (EY-Ongoing)	
36 Grant-in-Aid General (Non-Salary) (Voted)	1,054,409
789 - Special Component Plan for Schedule Castes	
06 - National Rural Health Mission (EY-Ongoing)	
36 Grant-in-Aid General (Non-Salary) (Voted)	630,240
36 - Manpower development under National mental health Amritsar (60:40) (EY-Ongoing)	
36 Grant-in-Aid General (Non-Salary) (Voted)	8,850
02 - Urban Health Services- Other Systems of Medicine	
101 - Ayurveda	
01 - Direction	
28 Professional Services (Voted)	1

03 - Rural Health Services- Allopathy			
104 - Community Health Centres			
01 - Community Health Centres			
13 Office Expenses	(Voted)		1
04 - Rural Health Services -Other Systems of Medicine			
102 - Homoeopathy			
01 - Rural Dispensaries			
50 Other Charges	(Charged)		1
06 - Public Health			
003 - Training			
01 - Training of Para Health Staff			
14 Rents, Rates, Taxes	(Voted)		1
Total		(Voted)	1,712,312
		(Charged)	1
Total Supplementary			1,712,313
		(Voted)	1,712,312
		(Charged)	1

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 Required for purchase of staff cars for Head office of Health Department	(0.01)
2 Required for office expenses of urban Hospitals and Community Health Centre's.	(0.02)
3 Required for making payment of RRT of Kisan Vikas Chamber building of Mohali.	(0.01)
4 Required for payment of NIC and salaries of contractual staff under Ayurveda.	(0.02)
5 Required for Grant-in-aid (Non Salary) expenses under National Rural Health Mission and Manpower Development Under National Mental Health Amritsar Schemes.	(17123.05)
6 Required for court case payment under Balari Rakshak Yojna Scheme.	(0.01)
7 Required for making Court case payments for rural dispensaries under Homoeopathic department.	(0.01)

DEMAND NO. 12
Home Affairs
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 72,941,319,000 Charged 11,291,000 <hr/> Total 72,952,610,000
2.	Amount of Supplementary Grant	Voted 13,152,000 Charged 6,203,000 <hr/> Total 19,355,000
3.	Total (Original plus Supplementary)	Voted 72,954,471,000 Charged 17,494,000 <hr/> Total 72,971,965,000

MAJOR HEAD - 2055 - Police

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
003 - Education and Training	
01 - Police Training College	
14 Rents, Rates, Taxes (Voted)	1
101 - Criminal Investigation and Vigilance	
01 - Criminal Investigation Department	
50 Other Charges (Charged)	3,339
104 - Special Police	
01 - Special Police	
50 Other Charges (Charged)	2,667
109 - District Police	
01 - District Police (Proper)	
47 Hiring of Transport Vehicles (Voted)	1
07 - Setting Up/ Strengthening of Women Helpdesk in Police Stations	
07 Purchase of Staff Cars (Voted)	30
13 Office Expenses (Voted)	30
27 Minor Works, Maintenance (Voted)	20
28 Professional Services (Voted)	20
111 - Railway Police	
01 - Railway Police	
50 Other Charges (Charged)	197
116 - Forensic Science	
04 - Project of Strengthening of Forensic Science Laboratory for DNA Analysis and Cyber Forensic and Related Facilities	
21 Supplies And Materials (Voted)	10,000
27 Minor Works, Maintenance (Voted)	500
28 Professional Services (Voted)	2,538

800 - Other Expenditure			
05 - Enquiry Commission			
36 Grant-in-Aid General (Non-Salary)	(Voted)		1
06 - Police Complaint Authority			
31 Grant-in-Aid General (Salary)	(Voted)		1
36 Grant-in-Aid General (Non-Salary)	(Voted)		1
Total		(Voted)	13,143
		(Charged)	6,203

MAJOR HEAD - 2075 - Miscellaneous General Services

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand			Total
1			2
800 - Other Expenditure			
01 - Elections Under the Sikh Gurdwara Act			
10 P.O.L of Office Vehicles	(Voted)		1
20 Other Administrative Expenses	(Voted)		1
Total		(Voted)	2
		(Charged)	0

MAJOR HEAD - 4055 - Capital Outlay on Police

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand			Total
1			2
207 - State police			
07 - Police Computer & Wireless Staff			
57 Purchase of Transport Vehicles	(Voted)		1
08 - PH 2 Modernisation of police Forces(EY-31 March 2020)			
22 Arms And Ammunition	(Voted)		2
52 Machinery And Equipment	(Voted)		2
57 Purchase of Transport Vehicles	(Voted)		1

18 - Better Policing			
52 Machinery And Equipment	(Voted)		1
Total	(Voted)		7
	(Charged)		0
Total Supplementary			19,355
	(Voted)		13,152
	(Charged)		6,203

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 Token Budget of Police Department for Hiring of vehicles, POL, Machinery & Equipment, Rent of Buildings, Justice Ranjit Singh Commission, Police Complaint Authority, Modernization of State Police Force, Women Help Desk in Police Stations and Election Exp. under Sikh Guruduwara Act etc	(1.14)
2 Payment of Compensation in Court Cases by the order of Hon'ble Courts	(62.03)
3 Strengthening of FSL for DNA Analysis and Cyber Forensic Facilities expenses etc	(130.38)

DEMAND NO. 13
Industries & Commerce
(See page of the Demands of Grants for 2020-2021)

		₹	
1.	Original Grant	Voted	24,704,820,000
		Charged	1,000,000
		Total	24,705,820,000
2.	Amount of Supplementary Grant	Voted	24,802,000
		Charged	0
		Total	24,802,000
3.	Total (Original plus Supplementary)	Voted	24,729,622,000
		Charged	1,000,000
		Total	24,730,622,000

MAJOR HEAD - 2851 - Village and Small Industries

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
789 - Special Component Plan for Scheduled Castes	
11 - VSI 19- Financial Assistance to Punjab Information and Communication Corporation for startups	
31 Grant-in-Aid General (Salary) (Voted)	1
800 - Other Expenditure	
03 - VSI-06/VSI-07: Payment of enhanced cost of land of diesel component works and residential colony at Patiala (Court Case)	
50 Other Charges (Voted)	1
Total (Voted)	2
	(Charged)
	0

MAJOR HEAD - 4851 - Capital Outlay on Village and Small Industries

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
800 - Other Expenditure	
38 - VSI-4.1: Industrial Infrastructure- Creation of new and improvement of existing Focal Points/Areas/estates	
53 Major Works (Voted)	24,800
Total (Voted)	24,800
(Charged)	0
Total Supplementary	24,802
	(Voted) 24,802
	(Charged) 0

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 Demand for Incentive to start up for formation of Innovation Mission	(0.01)
2 Payment of enhanced cost of land of diesel component works and residential colony at Patiala	(0.01)
3 Funds for Up gradation/Maintenances of Fiscal points	(248.00)

DEMAND NO. 14
Information and Public Relation
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 985,465,000 Charged 0
		Total 985,465,000
2.	Amount of Supplementary Grant	Voted 42,982,000 Charged 0
		Total 42,982,000
3.	Total (Original plus Supplementary)	Voted 1,028,447,000 Charged 0
		Total 1,028,447,000

MAJOR HEAD - 2220 - Information and Publicity

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
60 - Others	
001 - Direction and Administration	
01 - Direction	
17 Hospitality and Entertainment (Voted)	300
28 Professional Services (Voted)	33,300
101 - Advertising and Visual Publicity	
05 - Modernization Of Information And Public Relations Department Including Creations Of News Web Portal	
13 Office Expenses (Voted)	5,477
103 - Press Information Services	
01 - IP-05/IP-11: Setting up of Press Clubs, Press Lounges and Media Centres including centres for Media Excellence	
13 Office Expenses (Voted)	5

800 - Other expenditure		
02 - Media Welfare Fund is meant for the welfare of media persons		
13 Office Expenses	(Voted)	3,900
Total	(Voted)	42,982
	(Charged)	0
Total Supplementary		42,982
	(Voted)	42,982
	(Charged)	0

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 To clear the pending bills of H.E	(3.00)
2 To pay the remuneration to 63 members of 15 Social Media Teams to be appointed on Outsourcing basis	(333.00)
3 Payment of expenses incurred on procurement of IT itmes for Social Media Teams and for LFD Boards to be installed in districts	(54.77)
4 To clear the pending bills of lease money of the Press Club, Amritsar	(0.05)
5 To clear the pending bills of Accidental Insurance/Aayush health bima yojna/financial assistance etc. to media persons	(39.00)

DEMAND NO. 15
Water Resources
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 25,100,451,000 Charged 0 <hr/> Total 25,100,451,000
2.	Amount of Supplementary Grant	Voted 22,477,000 Charged 0 <hr/> Total 22,477,000
3.	Total (Original plus Supplementary)	Voted 25,122,928,000 Charged 0 <hr/> Total 25,122,928,000

MAJOR HEAD - 2700 - Major Irrigation - Commercial

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
01 - Sirhind Canal System - Commercial	
001 - Direction & Administration	
01 - Direction	
91 Medical Reimbursement (Voted)	4,900
02 - Ranjit Sagar Dam - Commercial	
001 - Direction and Administration	
01 - Direction	
91 Medical Reimbursement (Voted)	5,000
Total (Voted)	9,900
	(Charged) 0

MAJOR HEAD - 2702 - Minor Irrigation

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
02 - Ground Water	
800 - Other Expenditure	
01 - Punjab Water Regulation and Development Authority	
31 Grant-in-Aid General (Salary) (Voted)	3,143
36 Grant-in-Aid General (Non-Salary) (Voted)	5,185
03 - Maintenance	
102 - Lift Irrigation Scheme	
01 - Direction and Administration	
11 Domestic Travel Expenses (Voted)	350
91 Medical Reimbursement (Voted)	1,800

94 Water Charges	(Voted)	50
Total	(Voted)	10,528
	(Charged)	0

MAJOR HEAD - 2711 - Flood Control and Drainage

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand		Total
1		2
01 - Flood Control		
001 - Direction and Administration		
01 - Direction and Administration		
02 Wages	(Voted)	250
14 Rents, Rates, Taxes	(Voted)	1,697
50 Other Charges	(Voted)	100
Total	(Voted)	2,047
	(Charged)	0

MAJOR HEAD - 4711 - Capital Outlay on Flood Control Projects

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand		Total
1		2
03 - Drainage		
103 - Civil Works		
51 - Investment Clearance Plan For Flood Protection Works Flood Management Programme		
53 Major Works	(Voted)	1
70 - Concrete lining of Nallah		
53 Major Works	(Voted)	1
Total	(Voted)	2
	(Charged)	0

Total Supplementary

22,477

(Voted)

22,477

(Charged)

0

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

(₹ In Lacs)

1 Medical Re-imburement for the office of Canal and Shahpurkandi Dam.	(99.00)
2 Payment of Grant in aid(Salary) for newly created office after restructuring (Punjab Water Regulation Authority)	(31.43)
3 Payment of Grant in aid (Non Salary) for newly created office after restructuring of (Punjab Water Regulation Authority)	(51.85)
4 Payment of Domestic Travel Expenses, Medical Re-imburement and Water Charges of Canal Division	(22.00)
5 Payment of Wages, Rent Rate and Taxes and Other Charges for the office of Flood Control and Drainage	(20.47)
6 Token Provision for Investment Clearance Plan for Flood Protection Works Flood Management Programme and Concrete lining of Nallah	(0.02)

DEMAND NO. 16
Labour
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 258,067,000 Charged 0
		Total 258,067,000
2.	Amount of Supplementary Grant	Voted 10,955,000 Charged 0
		Total 10,955,000
3.	Total (Original plus Supplementary)	Voted 269,022,000 Charged 0
		Total 269,022,000

MAJOR HEAD - 2230 - Labour, Employment and Skill Development

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
01 - Labour	
001 - Direction and Administration	
01 - Direction and Administration	
26 Advertising And Publicity (Voted)	300
28 Professional Services (Voted)	1,000
50 Other Charges (Voted)	21
93 Electricity Charges (Voted)	1,774
103 - General Labour Welfare	
03 - Centrally Sponsored Scheme For Rehabilitation Of Bonded Labourers	
50 Other Charges (Voted)	6,455

05 - Grants-in-aid to Child Labour Rehabilitation society -		
36 Grant-in-Aid General (Non-Salary)	(Voted)	1,405
Total	(Voted)	10,955
	(Charged)	0
Total Supplementary		10,955
	(Voted)	10,955
	(Charged)	0

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 Due to pending advertisement bill of May Day celebrated by the Department.	(3.00)
2 Due to late renewal of contract with the service provider.	(10.00)
3 Payment of fee to the Advocate of Uttarakhand for pleading the case of Rehabilitation of Bonded Labour.	(0.21)
4 Due to pending electricity bills of HQ and field offices and due to increase in electricity rates	(17.74)
5 For the payment to be made to the bonded labourers after completion of trial summary.	(64.55)
6 New cases of Child Labour received for immediate payment	(14.05)

DEMAND NO. 17
Local Government
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 50,258,848,000 Charged 0 <hr/> Total 50,258,848,000
2.	Amount of Supplementary Grant	Voted 2,759,371,000 Charged 0 <hr/> Total 2,759,371,000
3.	Total (Original plus Supplementary)	Voted 53,018,219,000 Charged 0 <hr/> Total 53,018,219,000

MAJOR HEAD - 2216 - Housing

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
02 - Urban Housing	
789 - Special Component Plan for Schedule Caste	
01 - Pradhan Mantri Awaas Yojana- Housing for All (Urban) (EY-31 March 2022)	
50 Other Charges (Voted)	1
800 - Other Expenditure	
01 - Pradhan Mantri Awaas Yojana Housing for all (Urban) (EY-31 March 2022)	
50 Other Charges (Voted)	48,751
50 Other Charges (Voted)	1
Total (Voted)	48,753
(Charged)	0

MAJOR HEAD - 3604 - Compensation and Assignments to Local Bodies and Panchayati Raj Institutions

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
200 - Other Miscellaneous Compensation and Assignments	
23 - Grant in Aid To Urban Local Bodies as recommended by 14th Finance Commission	
36 Grant-in-Aid General (Non-Salary) (Voted)	2,710,615
31 - Grant-in-Aid to Urban Local Bodies from Cow cess collected in urban areas of PUnjab on Liqour	
36 Grant-in-Aid General (Non-Salary) (Voted)	1
Total (Voted)	2,710,616
(Charged)	0

MAJOR HEAD - 4217 - Capital Outlay on Urban Development

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
60 - Other Urban Development Schemes	
051 - Construction	
14 - Mission for Development of 100 Smart Cities (EY-30 June 2020)	
53 Major Works	(Voted) 2
Total	(Voted) 2
	(Charged) 0
Total Supplementary	2,759,371
	(Voted) 2,759,371
	(Charged) 0

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 Grant under Pradhan Mantri Awas Yojana Housing for all scheme	(487.53)
2 Grant issue of grant received from Govt of India under 14th Finance Commission	(27106.15)
3 To issue funds under Cow Cess scheme	(0.01)
4 Token provision for Grant received under Smart City Mission (For Sultanpur Lodhi) Scheme	(0.02)

DEMAND NO. 18
Personnel
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 217,812,000 Charged 87,634,000
		Total 305,446,000
2.	Amount of Supplementary Grant	Voted 143,166,000 Charged 9,546,000
		Total 152,712,000
3.	Total (Original plus Supplementary)	Voted 360,978,000 Charged 97,180,000
		Total 458,158,000

MAJOR HEAD - 2051 - Public Service Commission

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
102 - State Public Service Commission	
01 - Punjab Public Service Commission	
08 Hiring of Vehicles for Office Use (Charged)	450
21 Supplies And Materials (Charged)	300
26 Advertising And Publicity (Charged)	1,400
28 Professional Services (Charged)	3,931
45 Interest (Charged)	174
91 Medical Reimbursement (Charged)	340
98 - Computerization in the State	
13 Office Expenses (Charged)	37
13 Office Expenses (Charged)	9
13 Office Expenses (Charged)	75
13 Office Expenses (Charged)	2,830
103 - Staff Selection Commission	
01 - Subordinate Services Selection Board	
02 Wages (Voted)	210
08 Hiring of Vehicles for Office Use (Voted)	75
28 Professional Services (Voted)	60,451
92 Telephones (Voted)	30
98 - Computerization in the State	
13 Office Expenses (Voted)	200
Total	(Voted) 60,966
	(Charged) 9,546

MAJOR HEAD - 4070 - Capital Outlay on Other Administrative Services

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
003 - Training	
01 - Establishment of Administrative Training Institute	
53 Major Works	(Voted) 82,200
Total	(Voted) 82,200
	(Charged) 0
Total Supplementary	152,712
	(Voted) 143,166
	(Charged) 9,546

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 Payment of salary of Law officer and Driver through outsource agency.	(2.00)
2 Payment of hiring vehicle for secretary SSS Board, Punjab	(1.00)
3 Payment for conducting Patwari examination	(605.00)
4 Payment of telephone bill of Chairman and Secretary, SSS Board and office expenses, computer printer and scanner	(2.00)
5 Punjab Public Service Commission Payment of hiring vehicles, printing of OMR Answer Sheets, Advertisement, conducting examination and computerization.	(90.00)
6 Punjab Public Service Commission Payment for Interest on Pensionary Benefits as per orders of High Court.	(2.00)
7 Punjab Public Service Commission Payment of Medical Reimbursement of officials and employees.	(3.00)
8 Pending Liability in respect of Up-gradation/renovation of MGSIPA Campus Building.	(822.00)

DEMAND NO. 19
Planning
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 4,808,317,000 Charged 0
		Total 4,808,317,000
2.	Amount of Supplementary Grant	Voted 3,579,000 Charged 0
		Total 3,579,000
3.	Total (Original plus Supplementary)	Voted 4,811,896,000 Charged 0
		Total 4,811,896,000

MAJOR HEAD - 3454 - Census, Surveys and Statistics

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
02 - Survey and Statistics	
204 - Central Statistical Organisation	
25 - 13th Finance Commission Grants In Aid For Improvement Of Statistical System At State And District Level	
28 Professional Services (Voted)	1
37 - 7th Economic Census Survey	
13 Office Expenses (Voted)	40
28 Professional Services (Voted)	1,993
98 - Computerization in the State	
13 Office Expenses (Voted)	1
Total	(Voted) 2,035
	(Charged) 0

MAJOR HEAD - 5475 - Capital Outlay on other General Economic Services

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
112 - Statistics	
11 - BORDER AREA DEVELOPMENT PROGRAMME	
53 Major Works (Voted)	1,160
789 - Special Component Plan for Scheduled Castes	
07 - BORDER AREA DEVELOPMENT PROGRAMME	
53 Major Works (Voted)	384
Total (Voted)	1,544
(Charged)	0
Total Supplementary	3,579
	(Voted) 3,579
	(Charged) 0

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 Token provision for purchase of computers.	(0.01)
2 Due to change in guideline of the scheme by MHA, GOI excess amount has been kept under capital component by reducing the same from revenue component.	(15.44)
3 Token provision for pending liabilities of Punjab University.	(0.01)
4 For office expenses of Economic and Statistical Organisation.	(20.33)

DEMAND NO. 20
Power
(See page of the Demands of Grants for 2020-2021)

		₹	
1.	Original Grant	Voted	18,959,168,000
		Charged	1,000
		Total	18,959,169,000
2.	Amount of Supplementary Grant	Voted	4,470,568,000
		Charged	0
		Total	4,470,568,000
3.	Total (Original plus Supplementary)	Voted	23,429,736,000
		Charged	1,000
		Total	23,429,737,000

MAJOR HEAD - 2045 - Other Taxes and Duties on Commodities and Services

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
103 - Collection Charges-Electricity Duty	
01 - Electricity Duty	
91 Medical Reimbursement (Voted)	200
Total (Voted)	200
(Charged)	0

MAJOR HEAD - 2070 - Other Administrative Services

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
800 - Other Expenditure	
04 - Punjab State Power Corporation Limited Patiala	
11 Domestic Travel Expenses (Voted)	1
91 Medical Reimbursement (Voted)	1
Total (Voted)	2
(Charged)	0

MAJOR HEAD - 2801 - Power

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
80 - General	
101 - Assistance to Electricity Board	
02 - Assistance to Punjab State Power Corporation Limited	
36 Grant-in-Aid General (Non-Salary) (Voted)	4,470,366
Total (Voted)	4,470,366
(Charged)	0
Total Supplementary	4,470,568
	(Voted) 4,470,568
	(Charged) 0

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 To clear the pending liabilities of medical bills.	(2.00)
2 Token provision for domestic Travel expenses and medical reimbursement for the office of Punjab State Power Corporation Ltd. Patiala	(0.02)
3 As per MoU under Uday Scheme (Due to losses incurred by PSPCL, Patiala)	(44703.66)

DEMAND NO. 21
Public Works
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 22,757,945,000 Charged 1,101,000
		Total 22,759,046,000
2.	Amount of Supplementary Grant	Voted 5,011,602,000 Charged 0
		Total 5,011,602,000
3.	Total (Original plus Supplementary)	Voted 27,769,547,000 Charged 1,101,000
		Total 27,770,648,000

MAJOR HEAD - 2059 - Public Works

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
60 - Other Buildings	
052 - Machinery and Equipment	
09 - Pro-rata charges of tools and plants transferred to major head 2216-housing and 3054 roads and bridges	
42 Lump-Sum Provision (Voted)	3,300
053 - Maintenance and Repairs	
11 - Industrial Training (50:50) (1) Public work Department-87% (11) Public Health Department-13%	
27 Minor Works, Maintenance (Voted)	50,000
19 - Electrical Operational Works	
27 Minor Works, Maintenance (Voted)	1,000
28 Professional Services (Voted)	5,000
94 Water Charges (Voted)	3,000
80 - General	
001 - Direction and Administration	
01 - Direction	
93 Electricity Charges (Voted)	4,000
94 Water Charges (Voted)	100
06 - Architecture	
13 Office Expenses (Voted)	200
30 Other Contractual Services (Voted)	174
91 Medical Reimbursement (Voted)	521
07 - Establishment charges paid to public health department for works done by that department	
50 Other Charges (Voted)	1,654,102
09 - Deduct estab. chrg.trf.on prorata basis-2216 and 3054	
63 Inter Account Transfer (Voted)	20,000

799 - Suspense			
01 - Debit to stock			
43 Suspense	(Voted)		100,000
02 - Debit to misc. advance			
43 Suspense	(Voted)		10,000
03 - Credit to stock			
43 Suspense	(Voted)		10,000
04 - Credit to misc. advance			
43 Suspense	(Voted)		30,000
Total		(Voted)	1,891,397
		(Charged)	0

MAJOR HEAD - 3054 - Roads and Bridges

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand			Total
1			2
03 - State Highways			
337 - Road Works			
07 - Required for Court Cases of Miscellaneous Land Acquisition Cases Arbitration etc.			
27 Minor Works, Maintenance	(Voted)		773,700
80 - General			
001 - Direction and Administration			
01 - Direction and Administration			
50 Other Charges	(Voted)		1,600,000
052 - Machinery and Equipment			
03 - Transfer of charges on pro-rata basis to major head			
70 Deduct Recoveries	(Voted)		100,000
797 - Transfer to/From Reserve Fund/Deposit Account			
01 - Amount Transferred to/from Subvention from Central Road Fund			
63 Inter Account Transfer	(Voted)		606,500
799 - Suspense			
02 - Debit to misc. advance			
43 Suspense	(Voted)		30,000
04 - Credit to misc. advance			
43 Suspense	(Voted)		10,000
Total		(Voted)	3,120,200
		(Charged)	0

MAJOR HEAD - 4059 - Capital Outlay on Public Works

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
80 - General	
051 - Construction	
70 - Construction of ADR Centers (14th Finance Commission)	
53 Major Works (Voted)	1
Total (Voted)	1
(Charged)	0

MAJOR HEAD - 5054 - Capital Outlay on Roads and Bridges

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
03 - State Highways	
101 - Bridges	
35 - State Share For Upgradation Of Roads Under Pradhan.Mantari.Gramin.Yojana	
53 Major Works (Voted)	1
337 - Road Works	
47 - Construction of Road and Bridges	
53 Major Works (Voted)	1
53 Major Works (Voted)	1
53 Major Works (Voted)	1
Total (Voted)	4
(Charged)	0
Total Supplementary	5,011,602
	(Voted) 5,011,602
	(Charged) 0

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 For Pro-rata charges of tools and plants, Establishment Charges paid to public health department , Deduct establishment chrg, Debit to stock, Debit to misc. advance, Credit to stock, Credit to misc. advance, Direction and Administration , Transfer of charges on pro-rata basis, Transfer of Subvention from Central Road Fund, Debit to misc. advance, Credit to misc. advance are Book entry required for the adjustments by AG office.	(41739.00)
2 Additional funds are required for Electrical maintenance , Water Bills , Electricity Bills Medical Bills & Court Cases, Arbitration Cases & Land Acquisition Cases.	(8320.00)
3 For payment to outsourced staff employed due to shortage of regular staff.	(51.74)
4 Token Provision for Construction of ADR Centre, Up gradation of Roads under PMGSY and Construction of Roads & Bridges.	(0.05)

DEMAND NO. 22
Revenue, Rehabilitation and Disaster Management
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 17,562,489,000 Charged 2,480,000
		Total 17,564,969,000
2.	Amount of Supplementary Grant	Voted 10,771,863,000 Charged 0
		Total 10,771,863,000
3.	Total (Original plus Supplementary)	Voted 28,334,352,000 Charged 2,480,000
		Total 28,336,832,000

MAJOR HEAD - 2029 - Land Revenue

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
103 - Land Records	
02 - District Establishment	
13 Office Expenses (Voted)	426
93 Electricity Charges (Voted)	6,000
04 - National Land Records Modernisation Programme	
50 Other Charges (Voted)	6,321
Total (Voted)	12,747
	(Charged) 0

MAJOR HEAD - 2030 - Stamps and Registration

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
01 - Stamps Judicial	
001 - Direction and Administration	
01 - Direction and Administration	
50 Other Charges (Voted)	65
101 - Cost of Stamps	
01 - Cost of Stamps	
50 Other Charges (Voted)	50,300
102 - Expenses on Sale of Stamps	
01 - Expenses on Sale of Stamps	
50 Other Charges (Voted)	412

02 - Stamps-Non-Judicial			
101 - Cost of Stamps			
01 - Cost of Stamps			
50 Other Charges	(Voted)		237,298
Total	(Voted)		288,075
	(Charged)		0

MAJOR HEAD - 2052 - Secretariat General Services

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand			Total
1			2
099 - Board of Revenue			
01 - Revenue Excise and Taxation			
13 Office Expenses	(Voted)		400
50 Other Charges	(Voted)		3,478
Total	(Voted)		3,878
	(Charged)		0

MAJOR HEAD - 2053 - District Administration

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand			Total
1			2
093 - District Establishment			
01 - District Establishments			
02 Wages	(Voted)		13,818
08 Hiring of Vehicles for Office Use	(Voted)		577
11 Domestic Travel Expenses	(Voted)		200
14 Rents, Rates, Taxes	(Voted)		6,798
17 Hospitality and Entertainment	(Voted)		4,415
28 Professional Services	(Voted)		1,103
91 Medical Reimbursement	(Voted)		4,110
94 Water Charges	(Voted)		2,865
98 - Computerization in the State			
13 Office Expenses	(Voted)		625
101 - Commissioners			
01 - Commissioners			
09 Repair and Maintenance of Staff Cars	(Voted)		192
13 Office Expenses	(Voted)		500
98 - Computerization in the State			
13 Office Expenses	(Voted)		400

800 - Other Expenditure			
05 - Honorarium to Lambardars			
50 Other Charges	(Voted)		47,492
Total	(Voted)		83,095
	(Charged)		0

MAJOR HEAD - 2235 - Social Security and Welfare

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand			Total
1			2
60 - Other Social Security and Welfare Programmes			
200 - Other Programmes			
08 - Directorate for Relief to Persons Affected by Riots			
91 Medical Reimbursement	(Voted)		15
11 - Reimbursement to Transport Department in lieu of Free Concessional Travel Facility to Terrorists victims			
50 Other Charges	(Voted)		64
Total	(Voted)		79
	(Charged)		0

MAJOR HEAD - 2245 - Relief on Account of Natural Calamities

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand			Total
1			2
02 - Floods, Cyclone etc.			
101 - Gratuitous Relief			
01 - Gratuitous Relief			
50 Other Charges	(Voted)		220,000
106 - Repair and restoration of damaged road and bridges			
01 - Repairs and restoration of damaged roads and bridges			
50 Other Charges	(Voted)		142,270
111 - Ex-gratia Payments to Bereaved Families			
01 - Ex-gratia Payments to Bereaved Families			
50 Other Charges	(Voted)		2,000
113 - Assistance for Repairs/Reconstruction of Houses			
01 - Assistance for Repairs/Reconstruction of Houses			
50 Other Charges	(Voted)		6,674
122 - Repairs and Restoration of Damaged Irrigation and Flood Control Works			
01 - Repairs and Restoration of Damaged Irrigation of Damaged Irrigation and Flood Control Works			
50 Other Charges	(Voted)		1,627,195
03 - Procurement and Equipment			
50 Other Charges	(Voted)		5,963,486

05 - State disaster Response Fund			
101 - Transfer to Reserve Funds and Deposit Accounts-State Disaster Response Fund.			
01 - Transfer to Reserve Funds and Deposit Accounts- State Disaster Response Fund			
50 Other Charges	(Voted)		2,370,000
80 - General			
102 - Management of Natural Disasters, Contingency Plans in disaster prone areas			
01 - Management of Natural Disaster, Contingency Plans in Disaster Prone Areas			
50 Other Charges	(Voted)		1,999
03 - Aapda Mitra			
16 Publications	(Voted)		579
18 Conferences, Seminars, Workshops, Tours etc.	(Voted)		1,439
50 Other Charges	(Voted)		248
Total		(Voted)	10,335,890
		(Charged)	0

MAJOR HEAD - 2250 - Other Social Services

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand			Total
1			2
800 - Other Expenditure-			
02 - Assistance to Religious Bodies, Gurudwares, Temples etc.			
36 Grant-in-Aid General (Non-Salary)	(Voted)		10,000
36 Grant-in-Aid General (Non-Salary)	(Voted)		1,199
Total		(Voted)	11,199
		(Charged)	0

MAJOR HEAD - 4059 - Capital Outlay on Public Works

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
01 - Office Buildings	
051 - Construction	
08 - Assistance To Bar Associations Of District And Sub Division Level For Construction Of Bar Rooms, Advocate Chambers And Bar Libraries	
50 Other Charges (Voted)	36,900
Total (Voted)	36,900
(Charged)	0
Total Supplementary	10,771,863
	(Voted) 10,771,863
	(Charged) 0

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 For payment of Pending bills of Arial photography, electricity Bills and up gradation of Record Rooms.	(127.47)
2 For payment of pending bills of India Security Press Nasik Road, Maharashtra.	(2880.75)
3 For payment of pending bills of office expense and State Transport Department for the year 2019-20.	(38.78)
4 For payment of pending bills of Divisional Commissioner offices and Deputy Commissioners offices and honorarium of Lambardars.	(830.95)
5 For payment of pending medical bill of Directorate employee and reimbursement for free bus service to the Riots affected widows to Transport Department.	(0.79)
6 Due to loss of crops, human beings by natural calamity and COVID-19.	(79616.25)
7 For Book adjustment of SDRF installment, Grant from GOI and payment for Aapda Mitra Scheme	(23742.65)
8 For payment of pending bills of GST Refund of Shri Darbar Sahib and Shri Durgiana Mandir.	(111.99)
9 For payment of Court case to Bar Association Ferozepur.	(369.00)

DEMAND NO. 23
Rural Development and Panchayats
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 38,299,453,000 Charged 0 <hr/> Total 38,299,453,000
2.	Amount of Supplementary Grant	Voted 23,696,303,000 Charged 441,000 <hr/> Total 23,696,744,000
3.	Total (Original plus Supplementary)	Voted 61,995,756,000 Charged 441,000 <hr/> Total 61,996,197,000

MAJOR HEAD - 2501 - Special Programmes for Rural Development

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
06 - Self Employment Programmes-	
102 - National Rural Livelihood Mission-	
02 - National Rural Livelihood Mission.	
36 Grant-in-Aid General (Non-Salary) (Voted)	6,274
789 - Special Component Plan for Scheduled Castes-	
02 - National Rural Livelihood Mission.	
36 Grant-in-Aid General (Non-Salary) (Voted)	6,274
Total (Voted)	12,548
(Charged)	0

MAJOR HEAD - 2515 - Other Rural Development Programmes

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
001 - Direction and Administration	
01 - Administration	
50 Other Charges (Charged)	441
789 - Special Component Plan for Scheduled Castes	
06 - CS(RDE)-09 Mahatma Gandhi National Rural Employment Guarantee Scheme (90:10)(EY-Ongoing)	
36 Grant-in-Aid General (Non-Salary) (Voted)	330,000
800 - Other Expenditure	
29 - Mahatma Gandhi National Rural Employment Guarantee Scheme-	
36 Grant-in-Aid General (Non-Salary) (Voted)	82,500
Total (Voted)	412,500
(Charged)	441

MAJOR HEAD - 3604 - Compensation and Assignments to Local Bodies and Panchayati Raj Institutions

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
200 - Other Miscellaneous Compensation and Assignments	
24 - Grant Recommended by 14th finance Commission to Panchayati Raj Institutions (Smart Village Campaign)	
35 Grant-in-Aid for creation of capital assets (Voted)	23,271,253
Total (Voted)	23,271,253
(Charged)	0

MAJOR HEAD - 4515 - Capital Outlay on Other Rural Development Programmes

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
103 - Rural Development	
36 - Development/Allocation of Land for Kabarsthan/Kabargah for Muslim/Christians Community. (60:40)	
53 Major Works (Voted)	1
43 - Construction of Memorial Gates in the Villages	
53 Major Works (Voted)	1
Total (Voted)	2
(Charged)	0
Total Supplementary	23,696,744
	(Voted) 23,696,303
	(Charged) 441

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 Grant for National livelihood mission	(125.48)
2 Grants for Mahatma Gandhi National Employment Guarantee Scheme.	(4129.41)
3 Token Provision for Development/ Allocation of land for Kabarsthan/Kabargah for Muslim and Christian Community and Construction of Memorial Gates.	(0.02)
4 Grants recommended By 14th Finance commission for the Panchayati Raj Institutions.	(232712.53)

DEMAND NO. 24
Science, Technology and Environment
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 457,542,000 Charged 0
		Total 457,542,000
2.	Amount of Supplementary Grant	Voted 99,360,000 Charged 0
		Total 99,360,000
3.	Total (Original plus Supplementary)	Voted 556,902,000 Charged 0
		Total 556,902,000

MAJOR HEAD - 5425 - Capital Outlay on Other Scientific and Environmental Research

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
208 - Ecology and Environment	
47 - Installation of Common Effluent Plant for Dyeing Industries.	
53 Major Works (Voted)	29,648
53 - SR-01- Pushpa Gujral Science City at Kapurthala(60:40)	
53 Major Works (Voted)	16,360
600 - Other services	
02 - Biotechnology Incubator- Agri Food Testing Laboratories	
53 Major Works (Voted)	39,400
789 - Special Component Plan for Scheduled Castes	
04 - Installation of Common Effluent Treatment Plant for dyeing industries.	
53 Major Works (Voted)	13,952
Total	(Voted) 99,360
	(Charged) 0
Total Supplementary	99,360
	(Voted) 99,360
	(Charged) 0

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 Issue of balance amount to Dying Industries	(436.00)
2 Up gradation of Science Galary in Pushpa Gujral Science City at Kapurthala	(163.60)
3 For construction of Building of Punjab Bio Technology incubator	(394.00)

DEMAND NO. 25
Social Security, Women & Child Development
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 34,978,563,000 Charged 1,100,000 <hr/> Total 34,979,663,000
2.	Amount of Supplementary Grant	Voted 15,000 Charged 0 <hr/> Total 15,000
3.	Total (Original plus Supplementary)	Voted 34,978,578,000 Charged 1,100,000 <hr/> Total 34,979,678,000

MAJOR HEAD - 2235 - Social Security and Welfare

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
02 - Social Welfare	
103 - Women Welfare	
05 - Setting up of Punjab State Commission for Women	
93 Electricity Charges (Voted)	1
94 Water Charges (Voted)	1
104 - Welfare of Aged, Infirm and Destitute	
03 - National Action Plan for Senior Citizens -	
50 Other Charges (Voted)	1
Total (Voted)	3
(Charged)	0

MAJOR HEAD - 2236 - Nutrition

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
02 - Distribution of Nutritious Food and Beverages	
101 - Special nutrition programme	
04 - NT(D)-02-Scheme for Empowerment of Adolescent Girl(Sabla) (EY-31 Mar 2022)	
13 Office Expenses (Voted)	2
789 - Special Component Plan for Schedule Castes	
03 - NT(D)-02-Scheme for Empowerment of Adolescent Girls (Sabla) (EY-31 Mar 2022)	
13 Office Expenses (Voted)	2
80 - General	
101 - Diet surveys and nutrition planning	
01 - National Nutrition Mission (EY-31 March 2020)	
13 Office Expenses (Voted)	2

789 - Special Component Plan for Scheduled Castes			
03 - NT(D)-07 National Nutrition Mission (EY-31 March 2020)			
13 Office Expenses	(Voted)		2
21 Supplies And Materials	(Voted)		2
Total	(Voted)		10
	(Charged)		0

MAJOR HEAD - 4235 - Capital Outlay on Social Security and Welfare

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand			Total
1			2
02 - Social Welfare			
104 - Welfare of aged, infirm and destitute			
02 - National Action Plan for Senior Citizens			
53 Major Works	(Voted)		1
800 - Other Expenditure			
25 - Up gradation of Mentally Retarded Homes			
53 Major Works	(Voted)		1
Total	(Voted)		2
	(Charged)		0
Total Supplementary			15
	(Voted)		15
	(Charged)		0

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 Token provision of Electricity and water charges for Punjab State women commission	(0.02)
2 Token provision to purchase the essential items for old age homes.	(0.01)
3 Due to increase admin expense under scheme for Empowerment of Adolscent Girls (Sabla)	(0.04)
4 For the purchase of Growth Monitoring devices under National Nutrition Mission .	(0.06)
5 Token provision for renovation of the old age homes.	(0.02)

DEMAND NO. 26
State Legislature
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 564,368,000 Charged 11,100,000 <hr/> Total 575,468,000
2.	Amount of Supplementary Grant	Voted 0 Charged 0 <hr/> Total 0
3.	Total (Original plus Supplementary)	Voted 564,368,000 Charged 11,100,000 <hr/> Total 575,468,000
Total Supplementary		0
		(Voted) 0
		(Charged) 0

DEMAND NO. 27
Technical Education and Industrial Training
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 6,045,332,000 Charged 200,000 <hr/> Total 6,045,532,000
2.	Amount of Supplementary Grant	Voted 2,000 Charged 0 <hr/> Total 2,000
3.	Total (Original plus Supplementary)	Voted 6,045,334,000 Charged 200,000 <hr/> Total 6,045,534,000

MAJOR HEAD - 2203 - Technical Education

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
001 - Direction and Administration	
01 - Direction and Administration	
28 Professional Services (Voted)	1
Total (Voted)	1
(Charged)	0

MAJOR HEAD - 2230 - Labour, Employment and Skill Development

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
03 - Training	
789 - Special componet Plan for Schedule Castes	
24 - ITI-20- Skills Strengthening for Industrial Value Enhancement (STRIVE).(EY-30 Nov 2022)	
50 Other Charges (Voted)	1
Total (Voted)	1
	(Charged)
	0
Total Supplementary	2
	(Voted)
	2
	(Charged)
	0

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

(₹ In Lacs)

1 SOE-28 Professional Services (Voted) Token Provision for the remuneration of outsourced Class-IV	(0.01)
2 SOE-50 Other Charges (Voted) Token Provision for the other charges expenditure under the scheme Skills Strengthening for Industrial Value Enhancement	(0.01)

DEMAND NO. 28
Tourism and Cultural Affairs
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 4,467,174,000 Charged 2,000 <hr/> Total 4,467,176,000
2.	Amount of Supplementary Grant	Voted 2,000 Charged 0 <hr/> Total 2,000
3.	Total (Original plus Supplementary)	Voted 4,467,176,000 Charged 2,000 <hr/> Total 4,467,178,000

MAJOR HEAD - 2205 - Art and Culture

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
102 - Promotion of Arts and Culture	
17 - To commemorate 100 Years of Jallianwala Bagh Martyrs	
18 Conferences, Seminars, Workshops, Tours etc. (Voted)	1
Total (Voted)	1
(Charged)	0

MAJOR HEAD - 4202 - Capital Outlay on Education, Sports, Art and Culture

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
04 - Art and Culture	
106 - Museums	
07 - AC-13: Upgradation Of Museums	
53 Major Works (Voted)	1
Total (Voted)	1
(Charged)	0
Total Supplementary	2
	<hr/> (Voted) 2
	(Charged) 0

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

(₹ In Lacs)

1 Token Provision was made for laying foundation stone of jallianwala Bagh memorial at Amritsar	(0.01)
2 Up gradation of Museums	(0.01)

DEMAND NO. 29
Transport
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 4,183,129,000 Charged 1,000
		Total 4,183,130,000
2.	Amount of Supplementary Grant	Voted 2,502,919,000 Charged 0
		Total 2,502,919,000
3.	Total (Original plus Supplementary)	Voted 6,686,048,000 Charged 1,000
		Total 6,686,049,000

MAJOR HEAD - 2013 - Council of Ministers

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
800 - Other Expenditure	
01 - Car Section	
02 Wages (Voted)	100
09 Repair and Maintenance of Staff Cars (Voted)	2,000
Total (Voted)	2,100
	(Charged) 0

MAJOR HEAD - 2041 - Taxes on Vehicles

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
102 - Inspection of Motor Vehicles	
01 - Inspection of Motor Vehicles	
26 Advertising And Publicity (Voted)	1,000
93 Electricity Charges (Voted)	1,000
800 - Other Expenditure	
01 - State Transport Appellate Tribunal	
14 Rents, Rates, Taxes (Voted)	960
93 Electricity Charges (Voted)	60
94 Water Charges (Voted)	8
Total (Voted)	3,028
	(Charged) 0

MAJOR HEAD - 3053 - Civil Aviation

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
80 - General	
001 - Direction and Administration	
01 - Direction and Administration	
30 Other Contractual Services (Voted)	479
98 - Computerization in the State	
13 Office Expenses (Voted)	10
800 - Other Expenditure	
01 - Maintenance of Air Craft	
08 Hiring of Vehicles for Office Use (Voted)	57
94 Water Charges (Voted)	6
Total (Voted)	552
(Charged)	0

MAJOR HEAD - 3055 - Road Transport

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
001 - Direction and Administration	
01 - Directorate	
11 Domestic Travel Expenses (Voted)	82
14 Rents, Rates, Taxes (Voted)	26
190 - Assistance to Public Sector and Other Undertakings	
04 - Assistance to PRTC for construction of bus stands	
36 Grant-in-Aid General (Non-Salary) (Voted)	2,414,751
201 - Government Transport Services - Punjab Roadways	
01 - Management	
94 Water Charges (Voted)	60
02 - Operations	
10 P.O.L of Office Vehicles (Voted)	1,044
14 Rents, Rates, Taxes (Voted)	30,000
91 Medical Reimbursement (Voted)	1,000
06 - Other Expenditure	
45 Interest (Voted)	725
797 - Transfer to reserve funds/deposits accounts	
03 - Punjab State Road Safety Fund	
63 Inter Account Transfer (Voted)	14,800
800 - Other Expenditure	
01 - Govt. Central Workshop Punjab	
93 Electricity Charges (Voted)	10

94 Water Charges	(Voted)	44
05 - Scheme for Punjab State Road Safety		
21 Supplies And Materials	(Voted)	13,999
30 Other Contractual Services	(Voted)	700
Total	(Voted)	2,477,241
	(Charged)	0

MAJOR HEAD - 5053 - Capital Outlay on Civil Aviation

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand		Total
1		2
02 - Air Ports		
102 - Aerodromes		
05 - AV 2 Upgradation of Flying Training Facilities at Patiala Aviation Club Patiala (ACA 2007-08)		
53 Major Works	(Voted)	10,007
80 - General		
800 - Other Expenditure		
05 - Purchase Of New Aircraft And Helicopter For The Use Of VVIP'S Of The State		
53 Major Works	(Voted)	1
Total	(Voted)	10,008
	(Charged)	0

MAJOR HEAD - 5055 - Capital Outlay on Road Transport

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
800 - Other Expenditure	
15 - Scheme for Punjab State Road Safety	
52 Machinery And Equipment	(Voted) 9,990
Total	(Voted) 9,990
	(Charged) 0
Total Supplementary	2,502,919
	(Voted) 2,502,919
	(Charged) 0

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 To make payment of outstanding bills of wages and T.A.	(16.61)
2 To clear pending bills of POL , repair and maintenance of vehicles	(31.01)
3 To make payment of pending bills of advertisement and computers	(10.10)
4 To clear pending bills of Electricity ,water & sewerage charges	(11.88)
5 To pay RRT/MVT / SRT / Token Tax, property tax, to PRTC	(24457.37)
6 Interest on capital @ 8% per annum (Book Adjustment)	(7.25)
7 To purchase machinery / equipments under Road Safety Scheme and to pay salaries to outsource employees employed for Road safety	(394.89)
8 Re-carpeting of runway & lighting of Patiala aerodrome	(100.07)
9 Token provision to buy new helicopters	(0.01)

DEMAND NO. 30
Vigilance
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 564,624,000 Charged 4,330,000 <hr/> Total 568,954,000
2.	Amount of Supplementary Grant	Voted 0 Charged 0 <hr/> Total 0
3.	Total (Original plus Supplementary)	Voted 564,624,000 Charged 4,330,000 <hr/> Total 568,954,000
Total Supplementary		0
		(Voted) 0
		(Charged) 0

DEMAND NO. 31
Employment Generation and Training
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 3,244,607,000 Charged 0 <hr/> Total 3,244,607,000
2.	Amount of Supplementary Grant	Voted 189,476,000 Charged 0 <hr/> Total 189,476,000
3.	Total (Original plus Supplementary)	Voted 3,434,083,000 Charged 0 <hr/> Total 3,434,083,000

MAJOR HEAD - 2501 - Special Programmes for Rural Development

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
06 - Self employment Programme	
102 - National Rural Livelihood	
01 - Assistance to Punjab Skill Development Mission Society.	
36 Grant-in-Aid General (Non-Salary) (Voted)	88,985
789 - Special Component Plan for Scheduled Castes	
01 - Assistance to Punjab Skill Development Mission Society.	
36 Grant-in-Aid General (Non-Salary) (Voted)	100,491
Total (Voted)	189,476
(Charged)	0
Total Supplementary	189,476
	(Voted) 189,476
	(Charged) 0

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

(₹ In Lacs)

1 Previously under Deen Dayal Upadhyay Scheme only 40% trainees were provided with residential accommodation which has been now increased to 90%

(1894.76)

DEMAND NO. 32
Forestry and Wild Life
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 5,907,561,000 Charged 1,000,000 <hr/> Total 5,908,561,000
2.	Amount of Supplementary Grant	Voted 21,000 Charged 0 <hr/> Total 21,000
3.	Total (Original plus Supplementary)	Voted 5,907,582,000 Charged 1,000,000 <hr/> Total 5,908,582,000

MAJOR HEAD - 2406 - Forestry and Wildlife

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
01 - Forestry	
102 - Social and Farm Forestry	
32 - Grant-in-aid to State Forest Development Agency for implementation of Sub Mission on Agro Forestry	
13 Office Expenses (Voted)	2
18 Conferences, Seminars, Workshops, Tours etc. (Voted)	2
21 Supplies And Materials (Voted)	2
26 Advertising And Publicity (Voted)	2
30 Other Contractual Services (Voted)	2
33 Subsidies (Voted)	2
42 Lump-Sum Provision (Voted)	2
50 Other Charges (Voted)	2

02 - Environmental Forestry and Wild Life			
110 - Wild Life Preservation			
02 - Integrated Development of Wildlife Habitats			
02 Wages	(Voted)		1
111 - Zoological Parks			
07 - Intensification of Forest Management(Previously named Integrated Forest Protection) (60:40)			
02 Wages	(Voted)		1
04 - Afforestation and Ecology Development			
103 - State Compensatory Afforestation (SCA)			
01 - State Authority			
36 Grant-in-Aid General (Non-Salary)	(Voted)		1
36 Grant-in-Aid General (Non-Salary)	(Voted)		1
36 Grant-in-Aid General (Non-Salary)	(Voted)		1
Total		(Voted)	21
		(Charged)	0
Total Supplementary			21
		(Voted)	21
		(Charged)	0

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 Token Provision For Office Expenses, Conferences, Seminars, workshops, Tour etc. , Supplies & material, Advertising and publicity, Other Contractual Services , Subsidies, and Other Charges from forest department (Sub Mission Agro Forestry).	(0.16)
2 Token provision for wages under Integrated Development of Wildlife Habitats scheme.	(0.01)
3 Token provision for wages under Intensification of Forest Management.	(0.01)
4 Token Provision in Grant in Aid under State Compensatory Afforestation.	(0.03)

DEMAND NO. 33
Governance Reforms
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 2,249,936,000 Charged 0 <hr/> Total 2,249,936,000
2.	Amount of Supplementary Grant	Voted 14,779,000 Charged 0 <hr/> Total 14,779,000
3.	Total (Original plus Supplementary)	Voted 2,264,715,000 Charged 0 <hr/> Total 2,264,715,000

MAJOR HEAD - 2052 - Secretariat General Services

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
092 - Other Offices	
25 - IT-02: Creation Of Departmental Infrastructure	
13 Office Expenses (Voted)	1
28 Professional Services (Voted)	1
37 - National e-Vidhan Application (NeVA)	
30 Other Contractual Services (Voted)	2
Total (Voted)	4
(Charged)	0

MAJOR HEAD - 4070 - Capital Outlay on Other Administrative Services

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
800 - Other Expenditure	
24 - IT-02: Creation Of Departmental Infrastructure	
52 Machinery And Equipment (Voted)	1

35 - National e Vidhan Application (NeVA)		
52 Machinery And Equipment	(Voted)	14,774
Total	(Voted)	14,775
	(Charged)	0
Total Supplementary		14,779
	(Voted)	14,779
	(Charged)	0

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 Funds are required for providing salaries of staff, purchase of Hardware and Software for Punjab Vidhan Sabha under NeVA Project.	(147.76)
2 Token provision under creation of Departmental Infrastructure of Department of Information Technology.	(0.03)

DEMAND NO. 34
Horticulture
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 1,974,168,000 Charged 2,000
		Total 1,974,170,000
2.	Amount of Supplementary Grant	Voted 1,000 Charged 0
		Total 1,000
3.	Total (Original plus Supplementary)	Voted 1,974,169,000 Charged 2,000
		Total 1,974,171,000

MAJOR HEAD - 2401 - Crop Husbandry

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
119 - Horticulture and Vegetable Crops	
54 - HORT-12 Post Graduate Institute of Horticulture Education and Research	
36 Grant-in-Aid General (Non-Salary) (Voted)	1
Total (Voted)	1
Total (Charged)	0
Total Supplementary	1
	(Voted) 1
	(Charged) 0

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

(₹ In Lacs)

1 Token Provision for New SOE under Scheme Post Graduate Institute of Horticulture Education & Research.

(0.01)

DEMAND NO. 35
Housing and Urban Development
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 2,406,361,000 Charged 0
		Total 2,406,361,000
2.	Amount of Supplementary Grant	Voted 1,147,680,000 Charged 0
		Total 1,147,680,000
3.	Total (Original plus Supplementary)	Voted 3,554,041,000 Charged 0
		Total 3,554,041,000

MAJOR HEAD - 2216 - Housing

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
02 - Urban Housing	
190 - Assistance to Public Sector and Other Undertaking	
01 - Assistance to PUDA	
50 Other Charges (Voted)	653,131
04 - Assistance to Greater Ludhiana Dev. Authority, Ludhiana and Bathinda Dev. Authority, Bathinda	
36 Grant-in-Aid General (Non-Salary) (Voted)	480,866
Total (Voted)	1,133,997
(Charged)	0

MAJOR HEAD - 2217 - Urban Development

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
80 - General	
001 - Direction and administration	
04 - Town Planner	
93 Electricity Charges (Voted)	1,000
94 Water Charges (Voted)	50
Total (Voted)	1,050
(Charged)	0

MAJOR HEAD - 4216 - Capital Outlay on Housing

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
02 - Urban Housing	
800 - Other Expenditure	
11 - Grant in Aid to ASUDA for development of Anandpur Sahib and surrounding areas, redevelopment of Anandpur Sahib-	
50 Other Charges (Voted)	12,633
Total (Voted)	12,633
(Charged)	0
Total Supplementary	1,147,680
	(Voted) 1,147,680
	(Charged) 0

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 Due to balance payment for the year 2019-20 of Optimum Utilisation of Vacant Government Land Scheme	(6531.31)
2 Grant in Aid to GLADA	(4808.66)
3 Due to Electricity and Water pending bills of Chief Town Planning	(10.50)
4 Enhanced Compensation of Land at Anandpur Sahib as per Court Orders.	(126.33)

DEMAND NO. 36
Jails
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 3,097,130,000 Charged 3,000
		Total 3,097,133,000
2.	Amount of Supplementary Grant	Voted 1,000 Charged 0
		Total 1,000
3.	Total (Original plus Supplementary)	Voted 3,097,131,000 Charged 3,000
		Total 3,097,134,000

MAJOR HEAD - 2056 - Jails

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
101 - Jails	
07 - Punjab Jail Reforms Commission	
31 Grant-in-Aid General (Salary) (Voted)	1
Total (Voted)	1
(Charged)	0
Total Supplementary	1
	(Voted) 1
	(Charged) 0

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

(₹ In Lacs)

1 Token Provision for the payment of pay/arrear of employees of Punjab Jails Reforms Commission

(0.01)

DEMAND NO. 37
Law and Justice
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 5,669,522,000 Charged 1,816,151,000 <hr/> Total 7,485,673,000
2.	Amount of Supplementary Grant	Voted 105,501,000 Charged 26,460,000 <hr/> Total 131,961,000
3.	Total (Original plus Supplementary)	Voted 5,775,023,000 Charged 1,842,611,000 <hr/> Total 7,617,634,000

MAJOR HEAD - 2014 - Administration of Justice

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
102 - High Courts	
01 - High Court	
01 Salaries (Charged)	18,077
28 Professional Services (Charged)	51
50 Other Charges (Charged)	8,332
02 - Reimbursement to transport Department/PEPSU Road Transport Corporation in lieu of concessional travel facilities to Punjab and Haryana High Court Staff-	
50 Other Charges (Voted)	3,460
105 - Civil and Session Courts	
01 - District and Session Courts	
02 Wages (Voted)	5,000
14 Rents, Rates, Taxes (Voted)	10,000
93 Electricity Charges (Voted)	7,000
02 - Subordinate Courts	
02 Wages (Voted)	1,700
14 Rents, Rates, Taxes (Voted)	20,000
91 Medical Reimbursement (Voted)	4,000
04 - Process Serving Establishment (Sub-Judges Courts)	
01 Salaries (Voted)	9,204
106 - Small Causes Courts	
01 - Small Causes Courts	
91 Medical Reimbursement (Voted)	50
114 - Legal Advisors and Counsels	
01 - Legal Remembrancer	
13 Office Expenses (Voted)	25
28 Professional Services (Voted)	2,550

			76
	91 Medical Reimbursement	(Voted)	480
	94 Water Charges	(Voted)	2
02 - Advocate General			
	92 Telephones	(Voted)	330
05 - Legal Cell, New Delhi			
	28 Professional Services	(Voted)	30,000
119 - Legal Aid Services			
01 - Lok Adalats (14th Finance Commission)			
	17 Hospitality and Entertainment	(Voted)	127
	26 Advertising And Publicity	(Voted)	204
	28 Professional Services	(Voted)	884
	Total	(Voted)	95,016
		(Charged)	26,460

MAJOR HEAD - 2235 - Social Security and Welfare

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
60 - Other Social Security and Welfare Programmes	
200 - Other Programmes	
04 - Legal Aid to the Poor	
17 Hospitality and Entertainment	10
18 Conferences, Seminars, Workshops, Tours etc.	10
27 Minor Works, Maintenance	231
39 - HAJ-10 Creation Of Victim Compensation Fund	
36 Grant-in-Aid General (Non-Salary)	9,800
Total	10,051
	0

MAJOR HEAD - 4059 - Capital Outlay on Public Works

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
80 - General	
051 - Construction	
70 - Construction of ADR Centres (14th Finance Commission)	
53 Major Works	(Voted) 434
Total	(Voted) 434
	(Charged) 0
Total Supplementary	131,961
	(Voted) 105,501
	(Charged) 26,460

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 Additional funds required due to promotion of employees, annual grade increments, and clearance of Probation.	(264.60)
2 Additional funds required for clearance of pending bills to Transport Department, Punjab.	(34.60)
3 Additional fund required due to re-pay fixation, promotion of employees, annual grade increments, and clearance of Probation, creation of new posts and actual demand of controlling officers, hiring of new residences for Judicial officers and increase in rate of rents and increase in rates of medicine and treatments day by day.	(569.54)
4 For purchase of toner and to clear the pendency of office expenses bills and due to the recruitment of 4 law officers and due to payment of pending medical bills and water bills of LR office.	(30.57)
5 Additional funds required for new lease line of Airtel Internet connection in the Ld. AG Camp Office and for payment of professional fee to Sr. Advocates in Punjab State case before Hon'ble Supreme Court.	(303.30)
6 To meet the expenses incurred on the Lok Adalats.	(12.15)
7 To meet the expenses incurred on the refreshment for the Judicial Officers, expenses relating to the Repair and Maintenance and conferences/seminars of the Office Building and for repair and maintenance of building of ADR Centers.	(6.85)
8 For payment of the awards passed under NALSA's Compensation Scheme for Women victims/survivors of sexual assault/other crimes-2018□	(98.00)

DEMAND NO. 38
Medical Education and Research
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 8,966,525,000 Charged 846,000 <hr/> Total 8,967,371,000
2.	Amount of Supplementary Grant	Voted 118,799,000 Charged 4,000 <hr/> Total 118,803,000
3.	Total (Original plus Supplementary)	Voted 9,085,324,000 Charged 850,000 <hr/> Total 9,086,174,000

MAJOR HEAD - 2210 - Medical and Public Health

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
01 - Urban Health Services-Allopathy	
001 - Direction and Administration	
03 - Direction (D.R.M.E)	
09 Repair and Maintenance of Staff Cars (Voted)	10
93 Electricity Charges (Voted)	225
26 - Re-imburement to PRTC in lieu of Concessional Bus Passes to the Students of Medical Education (pass holder)	
50 Other Charges (Voted)	31,940
110 - Hospitals and Dispensaries	
01 - Medical Relief to Shri Guru Nanak Dev Hospital, Amritsar	
92 Telephones (Voted)	5
93 Electricity Charges (Voted)	4,500
02 - M.D.5.11 Medical Relief to Rajindra Hospital, Patiala	
50 Other Charges (Charged)	1
94 Water Charges (Voted)	252
06 - Medical Relief to T.B.. Clinic and Sanatorium, Amritsar and Patiala	
91 Medical Reimbursement (Voted)	250
92 Telephones (Voted)	5
02 - Urban Health Services- Other Systems of Medicine	
101 - Ayurveda	
02 - Govt. Ayurvedic Hospital, Patiala	
50 Other Charges (Charged)	1
91 Medical Reimbursement (Voted)	300
04 - Drug Manufactures	
26 Advertising And Publicity (Voted)	20

05 - Medical Education ,Training and Research			
101 - Ayurveda			
01 - Ayurvedic College, Patiala			
11 Domestic Travel Expenses	(Voted)		65
28 Professional Services	(Voted)		1
30 Other Contractual Services	(Voted)		12,850
50 Other Charges	(Voted)		1
92 Telephones	(Voted)		1
102 - Homoeopathy			
01 - Assitance to Council of Homoeopathic System of Medicine Punjab			
31 Grant-in-Aid General (Salary)	(Voted)		2,185
105 - Allopathy			
01 - Government Medical College Amritsar			
26 Advertising And Publicity	(Voted)		15
30 Other Contractual Services	(Voted)		39
34 Scholarships/Stipends	(Voted)		24,900
93 Electricity Charges	(Voted)		6,600
02 - MD 5.3 Government Medical College, Patiala			
34 Scholarships/Stipends	(Voted)		5,800
50 Other Charges	(Charged)		1
03 - Assistance to Dr. B.R. Ambedkar State Institute of Medical Sciences, SAS Nagar Mohali, Punjab			
31 Grant-in-Aid General (Salary)	(Voted)		17,200
36 Grant-in-Aid General (Non-Salary)	(Voted)		9,620
04 - M.D.- 5.6-Expansion and Improvement of Dental College and Hospital, Patiala			
50 Other Charges	(Charged)		1
06 - Training Of Nursing Para Medical Staff (DME)			
34 Scholarships/Stipends	(Voted)		2,007
Total		(Voted)	118,791
		(Charged)	4

MAJOR HEAD - 4210 - Capital Outlay on Medical and Public Health

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
03 - Medical Education Training and Research	
105 - Allopathy	
22 - Upgradation of infrastructure in Government Medical College and Hospital, Patiala (EY-Ongoing)	
60 Other Capital Expenditure	(Voted) 1
38 - Opening of New Medical Colleges in the State-(EY-Ongoing)	
52 Machinery And Equipment	(Voted) 1
52 Machinery And Equipment	(Voted) 1

789 - Special component plan for schedule castes		
23 - Up-Gradation of Infrastructure in Govt. Medical College and Hospitals (Patiala)(EY-Ongoing)		
60 Other Capital Expenditure	(Voted)	1
29 - Opening of New Medical Colleges in the State (EY-Ongoing)		
52 Machinery And Equipment	(Voted)	1
52 Machinery And Equipment	(Voted)	1
52 Machinery And Equipment	(Voted)	1
52 Machinery And Equipment	(Voted)	1
Total	(Voted)	8
	(Charged)	0
Total Supplementary		118,803
	(Voted)	118,799
	(Charged)	4

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 Required for making payment of repair/maintenance and electricity expenses related to Head office of Medical Education and Research, Punjab.	(2.35)
2 For reimbursement to PRTC and State Transport Chandigarh in lieu of concessional bus passes.	(319.40)
3 For making payment of Advertising publicity, contractual services, scholarship/stipend, telephone and electricity expenses of Government Medical College/Guru Nanak Dev Hospital, Amritsar.	(360.59)
4 For making payment of scholarship/stipend, court cases, water and other capital expenses of Government Medical College/Rajindra Hospital, Patiala	(80.63)
5 For making payment of Advertising publicity, T.A, court cases, Medical reimbursement, Professional Services, Other Contractual Services, Telephone and other charges expenses related to Government Ayurvedic College/Hospital, Patiala and Drug manufacturers.	(132.39)
6 For making payment of Medical Reimbursement/Telephone expenses of T.B Hospital Patiala/Amritsar.	(2.56)
7 For making payment of Grant in aid Salary/Non-salary expenses related to Council of Homoeopathic System of Medicine Punjab, SAS Nagar Mohali and Dr. B.R Ambedkar State Institute of Medical Sciences Sector 56 S.A.S Nagar Mohali.	(290.05)
8 For making payment of machinery/equipment expenses of New Medical College Malerkotla, Mukerian, Kapurthala and Hoshiarpur.	(0.06)

DEMAND NO. 39
Printing and Stationery
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 354,455,000 Charged 4,386,000 <hr/> Total 358,841,000
2.	Amount of Supplementary Grant	Voted 0 Charged 175,000 <hr/> Total 175,000
3.	Total (Original plus Supplementary)	Voted 354,455,000 Charged 4,561,000 <hr/> Total 359,016,000

MAJOR HEAD - 2058 - Stationery and Printing

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
104 - Cost of Printing by Other Sources	
01 - Cost of Printing at Union Territory Government Presses Chandigarh	
50 Other Charges (Charged)	175
Total (Voted)	0
Total (Charged)	175
Total Supplementary	175
	<hr/> (Voted) 0
	(Charged) 175

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

(₹ In Lacs)

1 For payment to petitioners in Court Cases

(1.75)

DEMAND NO. 40
Sports and Youth Services
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 2,703,035,000 Charged 200,000 <hr/> Total 2,703,235,000
2.	Amount of Supplementary Grant	Voted 3,000 Charged 39,701,000 <hr/> Total 39,704,000
3.	Total (Original plus Supplementary)	Voted 2,703,038,000 Charged 39,901,000 <hr/> Total 2,742,939,000

MAJOR HEAD - 2204 - Sports and Youth Services

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
001 - Direction and Administration	
01 - Direction and Administration	
50 Other Charges (Charged)	39,701
104 - Sports and Games	
48 - Assistance to Punjab State Sports Council	
35 Grant-in-Aid for creation of capital assets (Voted)	1
789 - Special Component Plan for Scheduled Castes	
12 - Rural Youth/Sports Club	
21 Supplies And Materials (Voted)	1
Total	2
	(Charged) 39,701

MAJOR HEAD - 4202 - Capital Outlay on Education, Sports, Art and Culture

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
02 - Technical Education	
104 - Polytechnics	
05 - YS.2- Establishment of Yova Bhawan	
53 Major Works (Voted)	1
Total (Voted)	1
(Charged)	0
Total Supplementary	39,704
(Voted)	3
(Charged)	39,701

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 Token provision for new schemes	(0.03)
2 For payment to petitioners in Court Cases	(397.01)

DEMAND NO. 41
Water Supply and Sanitation
(See page of the Demands of Grants for 2020-2021)

		₹	
1.	Original Grant	Voted	20,270,906,000
		Charged	20,000,000
		Total	20,290,906,000
2.	Amount of Supplementary Grant	Voted	51,411,000
		Charged	15,000,000
		Total	66,411,000
3.	Total (Original plus Supplementary)	Voted	20,322,317,000
		Charged	35,000,000
		Total	20,357,317,000

MAJOR HEAD - 2215 - Water Supply and Sanitation

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
01 - Water Supply	
001 - Direction and Administration	
01 - Direction and Administration	
50 Other Charges	(Charged) 15,000
800 - Other Expenditure	
01 - Maintenance of Works	
30 Other Contractual Services	(Voted) 51,409
Total	(Voted) 51,409
	(Charged) 15,000

MAJOR HEAD - 4215 - Capital Outlay on Water Supply and Sanitation

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
01 - Water Supply	
102 - Rural Water Supply	
11 - Swachh Bharat Abhiyan (Gramin)(60:40)	
53 Major Works (Voted)	1
789 - Special Component Plan for Schedule Castes	
15 - Swachh Bharat Abhiyan (Gramin)(60:40)	
53 Major Works (Voted)	1
Total (Voted)	2
(Charged)	0
Total Supplementary	66,411
	(Voted) 51,411
	(Charged) 15,000

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 For the payment of Court cases	(150.00)
2 For the payment of Contractual Staff	(514.09)
3 Token provision to meet out the state share for Swachh Bharat Mission (Gramin) Schemes which have been got sanctioned from Government of India	(0.02)

DEMAND NO. 42
Social Justice, Empowerment and Minorities
(See page of the Demands of Grants for 2020-2021)

		₹
1.	Original Grant	Voted 9,007,468,000 Charged 110,000 <hr/> Total 9,007,578,000
2.	Amount of Supplementary Grant	Voted 3,534,649,000 Charged 0 <hr/> Total 3,534,649,000
3.	Total (Original plus Supplementary)	Voted 12,542,117,000 Charged 110,000 <hr/> Total 12,542,227,000

MAJOR HEAD - 2225 - Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
01 - Welfare of Scheduled Castes	
001 - Direction and Administration	
01 - Direction and Administration	
02 Wages (Voted)	2,932
28 Professional Services (Voted)	2,580
91 Medical Reimbursement (Voted)	350
93 Electricity Charges (Voted)	100
02 - Directorate of Special Component Plan	
27 Minor Works, Maintenance (Voted)	9,688
28 Professional Services (Voted)	20
07 - Establishment of Punjab State Safai Karamchari Commission.	
31 Grant-in-Aid General (Salary) (Voted)	743
36 Grant-in-Aid General (Non-Salary) (Voted)	166
08 - Establishment of Punjab State Scheduled Caste Commission	
31 Grant-in-Aid General (Salary) (Voted)	3,420
98 - Computerization in State	
13 Office Expenses (Voted)	1,999
789 - Special Component Plan for Scheduled Castes	
60 - ASHIRWAAD SCHEME TO SC GIRLS/WIDOWS/DIVORCEES AND DAUGHTERS OF WIDOWS AT THE TIME OF THEIR MARRIAGES	
50 Other Charges (Voted)	150,000
65 - Post Matric Scholarship for Scheduled Castes (100% GOI over & above committed liability of Rs.60,79,00)From 2020-21 the existing committed liability system in the funding pattern will be replaced with a 60:40 sharing pattern between the Centre and States (Post Matric Scholarship to students belonging to Scheduled Castes for Studies in India)	
34 Scholarships/Stipends (Voted)	2,975,129

79 - Skill Development and self employment venture scheme for BPL families at District level			
50 Other Charges	(Voted)		3,308
03 - Welfare of Backward Classes			
001 - Direction and Administration			
01 - Establishment of Punjab State Backward Classes Commission			
31 Grant-in-Aid General (Salary)	(Voted)		300
36 Grant-in-Aid General (Non-Salary)	(Voted)		370
102 - Economic Development			
04 - Grant in aid to Punjab State Prajapat welfare Board.			
36 Grant-in-Aid General (Non-Salary)	(Voted)		212
05 - Grants- in- aid to Kamboj Welfare Board.			
31 Grant-in-Aid General (Salary)	(Voted)		253
190 - Assistance to Public Sector and Other Undertakings			
09 - ASHIRWAD TO BACKWARD CLASSES EWS (ECONOMICALLY WEAKER SECTIONS) AND CHRISTIAN GIRLS/WIDOWS/DIVORCEES AND DAUGHTER OF WIDOWS OF ANY CASTE AT THE TIME OF MARRIAGE			
50 Other Charges	(Voted)		150,000
277 - Education			
04 - Scheme of Post Matric scholarship to the other backward classes for studies in India (100% GOI over & above committed liability of Rs. 209.44 Lakh upto 2018-19)(EY-Ongoing)			
34 Scholarships/Stipends	(Voted)		110,942
04 - Welfare of Minorities.			
102 - Economic Development			
01 - Grant in aid to Christian Welfare Board			
31 Grant-in-Aid General (Salary)	(Voted)		1,212
36 Grant-in-Aid General (Non-Salary)	(Voted)		419
Total		(Voted)	3,414,143
		(Charged)	0

MAJOR HEAD - 4225 - Capital outlay on Welfare of Scheduled Castes, Backward Classes and Minorities.

(₹ In Thousands)

Sub-Major Head, Minor Head, Sub-Head, Standard object of Expenditure and Details of Demand	Total
1	2
01 - Welfare of Schedule Castes	
789 - Special Component Plan for Scheduled Castes	
08 - PRADHAN MANTRI ADARSH GRAM YOJNA(EY-Ongoing)	
53 Major Works (Voted)	120,506
Total (Voted)	120,506
(Charged)	0
Total Supplementary	3,534,649
	(Voted) 3,534,649
	(Charged) 0

The Supplementary Grant is sought to meet the Additional Expenditure on Account of

	(₹ In Lacs)
1 Reimbursement of wages, professional services and medical reimbursement of office of Social Justice, Empowerment and Minorities.	(59.62)
2 For alterations of new building and payment of honorarium of visiting staff.	(97.08)
3 The salary and office expenses of office of Punjab State Safai Commission, Punjab State Scheduled Caste Commission and Punjab State Backward Classes Commission	(49.99)
4 Prepare of new portal(ashirwaad scheme)	(19.99)
5 To clear the pending liabilities of Ashirwaad Scheme for SCs and BCs.	(3000.00)
6 To clear the committed liabilities of Post Matric Scheme	(29751.29)
7 New scheme for Skill Development and Self employment ventures scheme for BPL families at district level	(33.08)
8 The office expenses and salary of Parjapat Welfare Board, Kamboj Welfare Board and Christian Welfare Board	(20.96)
9 To clear the committed liabilities of Post Matric scholarship to OBC.	(1109.42)
10 New scheme on state side and center side is required as per funds received from Government of India.	(1205.06)